

Minutes of EFC meeting No. 06/AM-17 dated 15.09.2016 for import of restricted items

Meeting No. 06 of AM-17 of EXIM Facilitation Committee (EFC) was held on 15.09.2016 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (ii) Shri D.N. Mathur, Technical Consultant, Dept. of Pharmaceuticals
- (iii) Shri S.K. Bhatnagar, Development Officer, Ministry of Steel
- (iv) Dr. Sulekha S.L., Assistant Commissioner (Tech), D/o AHD&F
- (v) Shri C.S. Lakshminarayan, Section Officer, M/o P&NG
- (vi) Shri S.P. Roy, Jt. DG, DGFT
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT
- (viii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 255. The Committee approved 61 cases, rejected 37 cases & deferred 157 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For case listed under D/o Food & PD & M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on [import-dgft@nic.in](mailto:import-dgft@nic.in)). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes.

| Sl. No.                                                         | Name of the applicant & file No.                                    | Date of receipt | Item for import                     | CIF value (lakh) | Status                                                                                                                                                                                          |
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| <b>Department of Animal Husbandry, Dairying &amp; Fisheries</b> |                                                                     |                 |                                     |                  |                                                                                                                                                                                                 |
| 1.                                                              | Assam Livestock Dev. Agency, Gauhati<br>01/53/162/459/AM-15/A-43/IC | 10.9.14         | 19,000 units of Frozen Bovine Semen | 17.94            | D/o AHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information. |
| 2.                                                              | Advinus Therapeutics Ltd., Bangalore<br>01/53/8/369/AM-15/A-45/IC   | 26.9.14         | 250 nos. of Beagle Dogs             | 224.48           | D/o AHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI.                                                                                                |
| 3.                                                              | Hi World Aqua Systems, Chennai<br>01/53/8/482/AM-15/H-27/IC         | 26.11.14        | 90,000 NOS. OF ORNAMEN              | 6.35             | D/o AHD&F vide letter No. 102-82/2014-Trade dated 02.01.2015 has sought                                                                                                                         |

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|    |                                                                              |          | TAL<br>FISHES                                                                                            |       | information from the firm. The committee decided to <b>Reject</b> the case as the firm is not providing information.                                                                                                                                                                         |
| 4. | Pushpanjali Kannan, Mumbai<br>01/53/162/706/AM-15/P-52/IC                    | 17.12.14 | 01 no. of<br>Guinea Pig                                                                                  | NIL   | D/o AHD&F have informed vide OM No. 102-12/2015-Trade dated 20.9.2016 that comments will be furnished after formulation of health protocol.                                                                                                                                                  |
| 5. | Elasah Exports & Imports,<br>Krishnapuram<br>01/53/162/745/AM-15/E-38/IC     | 6.1.15   | 98 PAIRS<br>OF<br>PARROTS,<br>MACAWS &<br>COCKATOO<br>S                                                  | 4.50  | Recommended by D/o AHD&F vide OM No. 102-15/2013-Trade dated 20.3.15. MoEF(WL) vide letter No. 3-27/15/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala. The committee decided to <b>Reject</b> the case as the firm is not providing information. |
| 6. | Lupin Ltd., Mumbai<br>01/53/8/597/AM-15/L-15/IC                              | 3.2.15   | 20 nos. of<br>Beagle Dogs<br>5 months old<br>male and 05<br>nos. of<br>Beagle Dogs<br>5 months<br>Female | 58.10 | D/o AHD&F vide OM No.102-91/2014-Trade dated 20.3.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information.                                                                                                    |
| 7. | Embassy Projects Pvt. Ltd.,<br>Bangalore<br>01/53/162/788/AM-15/E-37/IC      | 20.1.15  | 10 nos. of<br>Sport Horses<br>Starlight                                                                  | 59.36 | D/o AHD&F vide OM NO.102-11/2013-Trade dated 8.4.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information.                                                                                                     |
| 8. | BAIF Development Research<br>Foundation, Pune<br>01/53/162/760/AM-15/B-29/IC | 13.1.15  | 7000 nos. of<br>Frozen Bull<br>Semen                                                                     | 18.52 | D/o AHD&F vide OM No.102-160/2010-Trade dated 28.4.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information.                                                                                                   |
| 9. | Indian Institute of Technology,                                              | 31.3.15  | 5 Pairs of                                                                                               | 19.23 | D/o AHD&F vide OM No. 102-                                                                                                                                                                                                                                                                   |

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|     | Kanpur<br>01/53/162/1004/AM15/I-55/IC                                  |         | Mice                                                  |        | 195/2013-Trade dated 8.4.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information.                            |
| 10. | Aqua Leader International, Chennai<br>01/53/8/07/AM-16/A-4/IC          | 8.4.15  | 1550 nos. of Ornamental fishes                        | 5.99   | Comments sought from D/o AHD&F on 15.4.15.                                                                                                                                                  |
| 11. | Himalayan Horse Care Products P Ltd., Noida<br>01/53/8/24/AM-16/H-3/IC | 17.4.15 | 01 Box of Horses Semen (Frozen)                       | 0.33   | D/o AHD&F vide OM No. 102-23/15-Trade dated 6.5.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information.     |
| 12. | Punjab Livestock Dev. Board, Chandigarh<br>01/53/8/20/AM-16/P-1/IC     | 17.4.15 | 60 Straws of Holstein Fresian Frozen Embryos          | 18.05  | D/o AHD&F vide OM No. 102-34/2013-Trade dated 12.06.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information. |
| 13. | Quantum Technologies, Mumbai<br>01/53/8/693/AM-15/Q-3/IC               | 20.3.15 | 23 nos. of Frogs                                      | 5.94   | Comments sought from D/o AHD&F on 28.4.15.                                                                                                                                                  |
| 14. | Chiron Behring Vaccines P Ltd., Mumbai<br>01/53/8/58/AM-16/C-7/IC      | 27.4.15 | 10,00,000 nos. of SPF Eggs.                           | 937.50 | Comments sought from D/o AHD&F on 5.5.15.                                                                                                                                                   |
| 15. | Abalone Inc, Jaipur<br>01/53/8/239/AM-16/A-29/IC                       | 8.7.15  | 50 nos. of Dogs.                                      | 30.00  | The committee decided to <b>Reject</b> the case in view of Notification No. 3 dated 25.04.2016.                                                                                             |
| 16. | Hy-Line Layers Pvt. Ltd., Tirupur<br>01/53/8/261/AM-16/H-12/IC         | 14.7.15 | 11500 nos. of Hy Line Parent Stock Day Old Chicks.    | 30.33  | D/o AHD&F vide OM No. 102-79/2015-Trade dated 19.08.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information. |
| 17. | Baba International, Kolkata<br>01/53/8/309/AM-16/B-9/IC                | 6.8.15  | 300 MT Fresh water live fish and all other live fish. | 283.50 | Comments sought from D/o AHD&F on 20.08.15.                                                                                                                                                 |

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| 18. | Kapil Modi, New Delhi<br>01/53/8/328/AM-16/K-13/IC                            | 13.8.15  | 06 nos. of Sport Horses.           | 41.81  | D/o AHD&F vide OM No. 102-78/2015-Trade dated 03.09.15 has sought information from the applicant. The committee decided to <b>Reject</b> the case as the firm is not providing information. |
| 19. | Haryana Livestock Development Board, Panchkula<br>01/53/162/625/AM-16/H-16/IC | 23.9.15  | 4000 nos. of Frozen Bovine Semen.  | 52.07  | Comments sought from D/o AHD&F on 30.09.15.                                                                                                                                                 |
| 20. | Haryana Livestock Development Board, Panchkula<br>01/53/162/651/AM-16/H-18/IC | 30.9.15  | 10014 nos. of Frozen Bovine Semen. | 102.25 | Comments sought from D/o AHD&F on 06.10.15.                                                                                                                                                 |
| 21. | Sinha Aquariam, Howrah<br>01/53/162/829/AM-16/S-132/IC                        | 1.1.2016 | 143000 pcs. Ornamental fishes.     | 28.41  | Clarification has been sought from D/o AHD&F on 13.05.16 on their comments sent vide OM No. 35029/14/2011-FY (Trade) dated 07.03.2016                                                       |
| 22. | M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad<br>01/53/162/1039/AM16/H-29/IC  | 09.02.16 | 12 nos of Mice                     | 0.725  | D/o AHD&F vide OM dated 29.03.16 has sought information from the applicant.                                                                                                                 |
| 23. | M/s. Hi-World Aqua Systems, chennai<br>01/53/8/668/AM-16/H-32/IC              | 10.03.16 | 620000 nos of Ornamental Fish      | 59.48  | D/o AHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm.                                                                                     |
| 24. | M/s. Aakaar Aquarium Pvt. Ltd, Mumbai<br>01/53/8/674/AM-16/A-92/IC            | 17.03.16 | 1260000 nos of Ornamental Fish     | 242.79 | D/o AHD&F has sought information vide letter no. 35029/17/2014-FY(Trade) dated 19.05.2016                                                                                                   |
| 25. | M/s. Aqua Pieces, Mumbai<br>01/53/8/675/AM-16/A-93/IC                         | 17.03.16 | 1260000 nos of Ornamental Fish     | 242.79 | Comments sought from D/o AHD&F on 18.03.2016                                                                                                                                                |
| 26. | M/s. BACC Healthcare Pvt. Ltd, Bangalore<br>01/53/8/686/AM-16/B-34/IC         | 21.03.16 | 800 nos of preserved Mouse Embryos | 6.28   | D/o AHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant.                                                                                         |
| 27. | M/s. Fortune Associates, Hyderabad<br>01/53/162/1106/AM-16/F-16/IC            | 16.03.16 | 10 pairs of llama (Lama Glama)     | 6.90   | Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016                                                                                                                                     |
| 28. | M/s. Fortune Associates, Hyderabad.                                           | 03.02.16 | 10 NOS OF Alpaca                   | 4.00   | D/o AHD&F vide OM dated 14.06.16 has sought                                                                                                                                                 |

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|                                                                                                                                                                                                                                                                                                                                                                                                                                            | 01/53/8/616/AM16/F-14/IC                                                                     |          | (Vicugna pacos).                                       |             | information from the applicant.<br>Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16. |
| 29.                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Blessings Aquarium Shoppe, Pune<br>01/53/162/MSIC/AM-16/B-35/IC                         | 21.03.16 | 28284 Nos of Freshwater Fish & 6710 nos of Marine Fish | 23.09       | Comments sought from D/o AHD&F on 29.03.2016                                                       |
| 30.                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. ATNT Laboratories, Mumbai<br>01/53/162/1146/AM-16/A-95/IC                               | 20.03.16 | 1000 Kgs of High Fat Diet                              | Euro 21.175 | Comments sought from D/o AHD&F on 31.03.2016                                                       |
| 31.                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. J.D. Enterprises, Chennai<br>01/53/162/Misc/AM-17/J-1/IC                                | 29.04.16 | 717000 nos. of Ornamental Fish                         | 76.76       | Comments sought from D/o AHD&F on 03.05.2016                                                       |
| 32.                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Kerala Livestock Development Board, Thiruvananthapuram.<br>01/53/162/00037/AM-17/K-1/IC | 29.04.16 | 40,000 nos of Bovine Frozen Semen                      | 39.95       | <b>Approved</b> as recommended by D/o AHD&F vide OM No. 102-94/2013-Trade dated 19.09.2016.        |
| RA Trivandrum may issue the import authorization to the applicant for import 40,000 Nos. of Bovine Frozen Semen from Canada for a CIF value of Rs. 39,95,200/- subject to the conditions mentioned in the DAHD&F OM No. 102-94/2013-Trade dated 19.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.           |                                                                                              |          |                                                        |             |                                                                                                    |
| 33.                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Kerala Livestock Development Board, Thiruvananthapuram.<br>01/53/8/00038/AM-17/K-2/IC   | 27.04.16 | 350 nos of Bovine Frozen Embryos                       | 175.65      | <b>Approved</b> as recommended by D/o AHD&F vide OM No. 102-94/2013-Trade dated 19.09.2016.        |
| RA Trivandrum may issue the import authorization to the applicant for import 350 Nos. of Bovine Frozen Embryos from Canada for a CIF value of Rs. 1,75,65,800/- subject to the conditions mentioned in the D/o AHD&F OM No. 102-94/2013-Trade dated 19.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.       |                                                                                              |          |                                                        |             |                                                                                                    |
| 34.                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Kerala Livestock Development Board, Thiruvananthapuram.<br>01/53/8/00039/AM-17/K-3/IC   | 27.04.16 | 16000 nos of Bovine Sexed Frozen Semen                 | 211.92      | <b>Approved</b> as recommended by D/o AHD&F vide OM No. 102-94/2013-Trade dated 19.09.2016.        |
| RA Trivandrum may issue the import authorization to the applicant for import 16000 Nos. of Bovine Sexed Frozen Semen from Canada for a CIF value of Rs. 2,11,92,640/- subject to the conditions mentioned in the D/o AHD&F OM No. 102-94/2013-Trade dated 19.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum. |                                                                                              |          |                                                        |             |                                                                                                    |
| 35.                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Kerala Livestock Development Board, Thiruvananthapuram.<br>01/53/8/00040/AM-17/K-4/IC   | 27.04.16 | 340 nos of Porcine Frozen Semen                        | 25.84       | D/o AHD&F vide OM No. 102-94/2013-Trade dated 13.06.2016 has sought information from the firm.     |

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| 36. | M/s. Kerala Livestock Development Board, Thiruvananthapuram.<br>01/53/8/00041/AM-17/K-5/IC | 27.04.16 | 395 nos of<br>Bovine<br>Frozen<br>Embryos | 299.40 | <b>Approved</b> as recommended by D/o AHD&F vide OM No. 102-94/2013-Trade dated 19.09.2016. |
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RA Trivandrum may issue the import authorization to the applicant for import 150 Nos. of Bovine Frozen Embryos from Canada for a proportionate CIF value subject to the conditions mentioned in the D/o AHD&F OM No. 102-94/2013-Trade dated 19.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.

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| 37. | M/s. Eniya Aquatics, Chennai<br>01/53/162/Misc/AM-17/E-2/IC              | 04.05.16 | 17,10,000<br>nos of<br>Ornamental<br>Fish                               | 210.24  | Comments sought from D/o AHD&F on 10.05.2016                                                   |
| 38. | M/s. Anthem Biosciences Pvt. Ltd, Bengaluru.<br>01/53/8/149/AM-17/A-5/IC | 29.04.16 | 4800 nos of<br>Mices,<br>Guniea Pig,<br>Hamster,<br>Rats and<br>Rabbits | 2311.45 | D/o AHD&F vide OM No. 102-99/2014-Trade dated 14.06.2016 has sought information from the firm. |
| 39. | M/s. Lucky Agency, Chennai<br>01/53/171/00029/AM-17/L-2/IC               | 10.05.16 | 40000 Pcs<br>ornamental<br>Fish                                         | 50.00   | Comments sought from D/o AHD&F on 12.05.2016                                                   |
| 40. | M/s. Lupin Ltd, Mumbai<br>01/53/8/106/AM17/L-3/IC                        | 18.05.16 | 118 Nos. of<br>NZW rabbits                                              | 65.73   | <b>Approved</b> as recommended by D/o AHD&F vide OM No. 102-23/2016-Trade dated 28.08.2016.    |

RA Mumbai may issue the import authorization to the applicant for import 118 Nos. of NZW Rabbits from Israel, UK, USA, Netherlands and France for a CIF value of Rs. 11,38,110/- (US\$ 17,700) for R & D purpose and fulfilment of health protocol for import of Rodents and quarantine procedure as per S.O. 1495(E) dated 10.06.2014. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

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| 41. | M/s. Kerala Livestock Development Board, Thiruvananthapuram<br>01/53/8/00075/AM17/K-8/IC | 13.05.16 | 350 nos of<br>Bovine<br>Frozen<br>Semen    | 175.65 | Comments sought from D/o AHD&F on 19.5.16                                                 |
| 42. | M/s. Progressive Dairy Solutions Ltd, Ludhiana<br>01/53/8/190/AM17/P-10/IC               | 31.05.16 | 50,000 nos of<br>Frozen<br>Bovine<br>Semen | 230.48 | <b>Approved</b> as recommended by D/o AHD&F vide OM No. 102-23/2016-Trade dated 19.09.16. |

RA Ludhiana may issue the import authorization to the applicant for import 50,000 Nos. of Frozen Bovine Semen from USA for a CIF value of Rs. 2,30,48,000/- (US \$ 3,44,000) subject to the conditions mentioned in the D/o AHD&F OM No. 102-23/2016-Trade dated 19.09.16 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.

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| 43. | M/s Suven Life Sciences Ltd, | 27.05.16 | 48 nos of | 76.18 | D/o AHD&F vide OM dated |
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|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Hyderabad<br>01/53/8/184/AM17/S-17/IC                                                 |          | Beagles Dogs<br>Male &<br>Female                               |        | 15.07.2016 has sought<br>information from the firm.                                                   |
| 44.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s Sun Pharma Advanced Research<br>Co Ltd, Baroda<br><br>01/53/8/162/AM17/S-17/IC    | 25.05.16 | 400 nos of<br>Male (NOD)<br>Mice (Strain:<br>NOD. B10-<br>H2b) | 95.28  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>2/2012-Trade dated 15.07.2016.     |
| RA Mumbai may issue the import authorization to the applicant for import 400 Nos. of male (NOD) Mice (Strain: NOD.B10-H2b) from USA for a CIF value of Rs. 95,28,920.75/- (US \$ 1,40,500) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.                                                                          |                                                                                       |          |                                                                |        |                                                                                                       |
| 45.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Tata Memorial Centre<br>(ACTREC), Mumbai<br><br>01/53/8/214/AM17/T-7/IC          | 31.05.16 | 8 nos of Live<br>Mice                                          | 2.53   | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>78/2013-Trade dated<br>20.09.2016. |
| RA Mumbai may issue the import authorization to the applicant for import 08 Nos. of Laboratory animals (live mice) from USA for a CIF value of Rs. 2,53,386/- (US \$ 3,619.80) subject to fulfilment of health protocol for import of Rodents and quarantine procedure as per S.O. 1495(E) dated 10.06.2014 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.                                                              |                                                                                       |          |                                                                |        |                                                                                                       |
| 46.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. National Dairy Development<br>Board, Gujrat<br><br>01/53/8/162/Mice/AM17/N-8/IC  | 13.06.16 | 60 nos of<br>Pure-Bred<br>Breeding<br>bulls of<br>Jersey Breed | 276.40 | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>23/2016-Trade dated<br>28.08.2016. |
| RA Vadodara may issue the import authorization to the applicant for import of 60 nos of Pure-Bred Breeding bulls of Jersey Breed from Denmark for a CIF value of Rs. 4,6,40,000/- (Euro 5,95,500) subject to the condition mentioned in the D/o AHD&F OM No. 102-23/2016-Trade dated 28.08.2016 and subject to fulfilment of the conditions as notified in the Notification No. 1495 (E) dated 10.06.2014 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.   |                                                                                       |          |                                                                |        |                                                                                                       |
| 47.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. National Dairy Development<br>Board, Gujrat<br><br>01/53/8/162/Mice/AM17/N-7/IC  | 13.06.16 | 40 nos. of<br>Pure-Bred<br>Breeding<br>Bulls of<br>Jersey      | 317.60 | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>23/2016-Trade dated<br>28.08.2016. |
| RA Vadodara may issue the import authorization to the applicant for import of 40 nos. of Pure-Bred Breeding Bulls of Jersey Breed from Denmark for a CIF value of Rs. 3,17,60,000/- (Euro 3,97,000) subject to the condition mentioned in the D/o AHD&F OM No. 102-23/2016-Trade dated 28.08.2016 and subject to fulfilment of the conditions as notified in the Notification No. 1495 (E) dated 10.06.2014 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara. |                                                                                       |          |                                                                |        |                                                                                                       |
| 48.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Nagaland Livestock<br>Development Board, Nagaland<br><br>01/53/8/218/AM17/N-8/IC | 08.06.16 | 6000 nos of<br>Frozen<br>Semen                                 | 31.10  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>32/2016-T dated 19.09.2016.        |

RA Guwahati may issue the import authorization to the applicant for import 6000 Nos. of frozen Bovine Semen from USA for a CIF value of Rs. 31,10,120/- (US \$ 48,200) subject to the conditions mentioned in the D/o AHD&F OM No. 102-32/2016-T dated 19.09.2016 and subject to actual user conditions besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Guwahati

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| 49. | M/s. S.S. Services Pvt. Ltd,<br>Guwahati<br><br>01/53/8/227/AM17/S-23/IC                                                           | 07.06.16 | 01 nos of Pig<br>Frozen<br>Semen                                          | 12.17 | D/o AHD&F vide OM No 102-33/2016-Trade dated 09.08.16 has sought Information from the firm.             |
| 50. | M/s. Godrej Agrovat Ltd, Mumbai<br><br>01/53/8/210/AM17/G-8/IC                                                                     | 07.06.16 | 3000 nos of<br>HF Sexed<br>Semen                                          | 56.20 | Comments sought from D/o AHD&F on 14.06.16                                                              |
| 51. | M/s. Macro Dairy Ventures Pvt Ltd,<br>Ludhiana<br><br>01/53/8/207/AM17/M-8/IC                                                      | 02.06.16 | 50000 nos of<br>Bovine<br>Semen                                           | 85.00 | Comments sought from D/o AHD&F on 14.06.16                                                              |
| 52. | M/s. National Centre of Biological<br>Centre (Tata Institute of fundamental<br>research), Bangalore<br><br>01/53/8/228/AM17/T-8/IC | 07.06.16 | 100 nos of<br>Fly<br>Pupace(Speci<br>es:Rhagoletis<br>Pomonella)<br>vials | 3.02  | D/o AHD&F vide OM No. 102-137/2012-Trade dated 09.08.16 has sought information from the firm.           |
| 53. | M/s. Fortunate fish Centre, Howrah<br><br>01/53/8/278/AM17/F-4/IC                                                                  | 01.06.16 | 3430 nos<br>Ornamental<br>Fish                                            | 25.00 | D/o AHD&F vide letter no. 35029/32/2016-Fy (Trade) dated 20.07.16 has sought information from the firm. |
| 54. | M/s. Libra Aquarium, Chennai<br><br>01/53/8/340/AM17/L-7/IC                                                                        | 02.07.16 | 148000 pcs<br>of Live<br>Ornamental<br>Fish                               | 21.10 | D/o AHD&F vide letter no. 35029/34/2016-Fy (Trade) dated 20.07.16 has sought information from the firm. |
| 55. | M/s. Aquatron, Goa<br><br>01/53/8/321/AM17/A-25/IC                                                                                 | 29.06.16 | Live<br>Ornamental<br>Fish as per<br>ANF-2M                               | 75.05 | <b>Approved</b> as recommended by D/o AHD&F vide Letter No. 35029/33/2016-Fy (Trade) dated 02.09.2016   |

RA Goa may issue the import authorization to the applicant for import of 38 varieties of live Ornamental Fish from Brazil, China, Hongkong, Indonesia, Malaysia, Peru, Philippines, Singapore, Sri Lanka, Thailand, USA & Vietnam for a CIF value of Rs. 75,05,000/- (US\$ 1,11,798) subject to the conditions mentioned in the DAHD&F letter No. 35029/33/2016-Fy (Trade) dated 02.09.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Goa.

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| 56. | M/s. Glenmark Pharmaceuticals Ltd,<br>Mumbai<br>01/53/8/334/AM17/G-9/IC | 04.07.16 | 8640 nos of<br>Mice, Lewis<br>& Guine Pig<br>(Male & | 868.85 | <b>Approved</b> as recommended by D/o AHD&F vide OM No. 102-38/2016-Trade dated 16.09.2016. |
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|                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                               |          | Female)                                                                                                                                               |        |                                                                                                              |
| RA Mumbai may issue the import authorization to the applicant for import 8640 Nos. of Laboratory animals (Mice, Rats, Hamsters, Lewis and Guinea Pig) [as per ANF 2M] for R&D purpose from GCA for a CIF value of Rs. 8,68,85,749/- subject to fulfilment of health protocol and quarantine procedure as per S.O. 1495(E) dated 10.06.2014 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai. |                                                                                               |          |                                                                                                                                                       |        |                                                                                                              |
| 57.                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Sabarmati Ashram Gaushala,<br>Gujarat<br>01/53/8/325/AM17/S-29/IC                        | 01.07.16 | 202 nos of<br>HF Frozen<br>Embryos,<br><br>606 nos of<br>Jersey Frozen<br>Embryos,                                                                    | 297.70 | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>102/2012-Trade dated<br>16.09.2016.       |
| RA Ahmedabad may issue the import authorization to the applicant for import 808 Nos. of Frozen Embryos (HF & Jersey) from USA for a CIF value of Rs. 2,97,70,500/- (US \$ 4,46,000) subject to the conditions mentioned in the D/o AHD&F OM No. 102-102/2012-Trade dated 16.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.                |                                                                                               |          |                                                                                                                                                       |        |                                                                                                              |
| 58.                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Zon Groves and Farms,<br>Telangana<br><br>01/53/8/341/AM17/Z-1/IC                        | 06.07.16 | 30 nos of<br>Alpacas(15<br>males, 15<br>female)<br>30 nos of<br>Llamas(15<br>male, 15<br>female)<br>30 nos of<br>Wallabies<br>(15 male, 15<br>female) | 88.70  | D/o AHD&F vide Letter No.<br>102-122/2014-Trade dated<br>15.09.2016 has sought<br>information from the firm. |
| 59.                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Saife Vetmed, Delhi<br><br>01/53/8/357/AM17/S-33/IC                                      | 12.07.16 | 4050 Kg of<br>Kunafin<br>(parasitic<br>wasps of<br>house and<br>stable flies)                                                                         | 100.00 | Comments sought from D/o<br>AHD&F on 20.07.16                                                                |
| 60.                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Sai Tirupathi Aqua Pvt Ltd,<br>New Delhi<br><br>01/53/8/405/AM17/S-34/IC                 | 21.07.16 | 185500 nos<br>of<br>Ornamental<br>fish                                                                                                                | 13.52  | Comments sought from D/o<br>AHD&F on 28.07.16                                                                |
| 61.                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Rajiv Gandhi Centre for<br>biotechnology, Thiruvananthapuram<br>01/53/8/412/AM17/R-11/IC | 21.07.16 | 164 nos of<br>Mice                                                                                                                                    | 26.04  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>9/2016-Trade dated 06.09.2016             |

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| RA Trivandrum may issue the import authorization to the applicant for import of 164 nos of Mice as per quantity and description mentioned in D/o AHD&F OM No. 102-9/2016-Trade dated 06.09.2016 from USA for a CIF value of Rs 26,04,060.16 (US\$ 39.123.5) subject to the conditions mentioned in the D/o AHD&F OM No. 102-9/2016-Trade dated 06.09.2016 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.                                                                                                                                                                                                                                                                                                      |                                                                                 |          |                                                                        |        |                                                                                                  |
| 62.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Sehaj Singh Virk, Delhi<br><br>01/53/8/425/AM17/S-36/IC                    | 22.07.16 | 02 nos of<br>Horses                                                    | 10.33  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-40/2016-Trade dated<br>09.09.2016 |
| CLA New Delhi may issue the import authorization to the applicant for import of 2 Nos. of Live Horses as per D/o AHD&F OM No. 102-40/2016-Trade dated 09.09.2016 from Belgium & Germany for a CIF value of Rs. 10,33,245/- (Euro 13550.75) subject to the condition mentioned in D/o AHD&F OM No. 102-40/2016-Trade dated 09.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi separately.                                                                                                                                                                                                                                                                                                                   |                                                                                 |          |                                                                        |        |                                                                                                  |
| 63.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Jaipur Riding and Polo Club<br>Pvt. Ltd, Jaipur<br>01/53/8/396/AM17/J-6/IC | 19.07.16 | 04 nos of<br>Polo Pony                                                 | 20.00  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-52/2013-Trade dated<br>09.09.2016 |
| RA Jaipur may issue the import authorization to the applicant for import of 04 nos of Polo Pony from Argentina for a CIF value of Rs. 20,000,00/- (US\$ 40,000) subject to the condition that all the tests regarding import of animals has to be conducted in the exporting country as per the health protocol. The test report has to be submitted to Quarantine Officer before the actual import and to take necessary "NOC" for quarantine the imported animals and subject to the conditions laid down in D/o AHD&F Notification No. 752 (E) dated 05.10.2012 and No. 185 (E) dated 21.03.2013 and condition in S.O. 1495 (E) dated 10.06.2014 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Jaipur separately. |                                                                                 |          |                                                                        |        |                                                                                                  |
| 64.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Sak Serve Pvt, Chennai<br><br>01/53/8/421/AM17/S-35/IC                     | 21.07.16 | 02 nos of<br>Live Horses                                               | 14.25  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-41/2016-Trade dated<br>09.09.2016 |
| RA Chennai may issue the import authorization to the applicant for import of 2 Nos. of Live Horses from Belgium & France for a CIF value of Rs. 14,25,000/- (Euro 19,000) subject to the condition mentioned in D/o AHD&F OM No. 102-41/2016-Trade dated 09.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Chennai separately.                                                                                                                                                                                                                                                                                                                                                                                       |                                                                                 |          |                                                                        |        |                                                                                                  |
| 65.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Jalaram Dairy Farm, Anand<br><br>01/53/8/431/AM17/J-9/IC                   | 28.07.16 | 525 nos of<br>Pre-Bred<br>GYR Bulls<br>Frozen<br>Semens and<br>Embryos | 13.66  | D/o AHD&F vide OM dated<br>19.08.2016 has sought<br>information from the firm.                   |
| 66.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. The Colors, Chennai.<br><br>01/53/8/552/AM17/T-17/IC                       | 23.08.16 | 204000 nos<br>of<br>Ornamental<br>fishes as per<br>E-Comm              | 102.72 | Comments sought from D/o<br>AHD&F on 31.08.16                                                    |

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| 67.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Tata Memorial centre(ACTREC), Navi Mumbai<br>01/53/8/540/AM17/T-16/IC                         | 22.08.16 | 10 nos of<br>Live Mice                            | 1.41   | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>78/2013-Trade dated<br>19.09.2016.                                                                         |
| RA Mumbai may issue the import authorization to the applicant for import of 10 Nos. of Mice from Belgium for R&D purpose for a CIF value of Rs. 1,41,741/- (US \$ 100) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.                              |                                                                                                    |          |                                                   |        |                                                                                                                                                                               |
| 68.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Sagwadi Education & Gaushala<br>Public charitable Rust, Bhavnagar<br>01/53/8/460/AM17/S-43/IC | 22.08.16 | 3770 nos of<br>Breed Bovine<br>Embryos            | 251.08 | Comments sought from D/o<br>AHD&F on 17.08.16                                                                                                                                 |
| 69.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Indian Institute of Science<br>Education and Research, Pune.<br>01/53/162/Misc/AM17/I-19/IC   | 02.08.16 | 28 nos of<br>Mice                                 | 9.48   | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>49/2016-Trade dated<br>19.09.2016.                                                                         |
| RA Pune may issue the import authorization to the applicant for import 28 Nos. of Mice for R&D purpose from USA for a CIF value of Rs. 9,48,474.62/- (US \$ 14,124) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 and subject to actual user conditon besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.                                    |                                                                                                    |          |                                                   |        |                                                                                                                                                                               |
| 70.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Indian Institute of Science<br>Education and Research, Pune.<br>01/53/162/Misc/AM17/I-18/IC   | 02.08.16 | 12 nos of<br>Mice                                 | 0.017  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>49/2016-Trade dated<br>19.09.2016.                                                                         |
| RA Pune may issue the import authorization to the applicant for import 12 Nos. of Mice from Germany for R&D purpose for a CIF value of Rs. 1,780.74/- (Euro 24) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 and subject to actual user conditon besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.                                        |                                                                                                    |          |                                                   |        |                                                                                                                                                                               |
| 71.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Rolli Stud Dairy & Agricultural<br>Research Farm, Gurgaon<br>01/53/8/512/AM17/R-13/IC         | 12.08.16 | 01 nos of<br>Stallion & 6<br>nos of<br>Broodmares | 259.00 | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>10/2016-Trade dated<br>19.09.2016.                                                                         |
| CLA New Delhi may issue the import authorization to the applicant for import 01 No. of Stallion and 6 Nos. of Broodmares from UK, USA, France and Ireland for a CIF value of Rs. 2,59,00,000/- (US \$ 3,70,000) subject to the conditions mentioned in the D/o AHD&F Vide No. 102-10/2016-Trade dated 19.09.2016 and subject to actual user conditon besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi. |                                                                                                    |          |                                                   |        |                                                                                                                                                                               |
| 72.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Sansrisht Bhatia, Gurgaon<br>01/53/8/522/AM17/S-45/IC                                         | 17.08.16 | 01 nos of<br>Horse                                | 5.15   | Recommended by D/o AHD&F<br>vide OM No. 102-47/2016-<br>Trade dated 14.09.2016. But<br>there is discrepancy. The<br>committee decided to seek<br>clarification from D/o AHD&F |
| 73.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | M/s. Sharif A. Furniture wala,<br>Mumbai                                                           | 12.08.16 | 06 nos of<br>Riding                               | 80.00  | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-                                                                                                               |

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|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 01/53/8/514/AM17/S-46/IC                                                                                                   |          | Horses                                                                   |         | 50/2016-Trade dated<br>19.09.2016.                                                                    |
| RA Mumbai may issue the import authorization to the applicant for import 06 Nos. of Horses from France, Germany, Belgium, UK and Netherlands for a CIF value of Rs. 80,00,000/- (Euro 1,00,000) subject to the conditions mentioned in the D/o AHD&F OM No. 102-50/2016-Trade dated 19.09.2016 subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.                                                                                                                                            |                                                                                                                            |          |                                                                          |         |                                                                                                       |
| 74.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Vivo Bio Tech Ltd, Hyderabad<br>01/53/8/474/AM17/V-17/IC                                                              | 08.08.16 | 40,000 nos of<br>Rats, Mice,<br>Pigs Rabbit,<br>Knockin as<br>per ANF 2B | 5325.91 | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>59/2016-Trade dated<br>19.09.2016. |
| RA Secunderabad may issue the import authorization to the applicant for import 40000 Nos. of Rats, Mice, Hartley Guinea Pigs and NZW Rabbits (as per quantity and description mentioned in D/o AHD&F OM No. 102-59/2016-Trade dated 19.09.2016) for R&D purpose from GCA for a CIF value of Rs. 53,25,91,888/- (US \$ 78,90,250) subject to the conditions mentioned in the D/o AHD&F OM No. 102-59/2016-Trade dated 19.09.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad. |                                                                                                                            |          |                                                                          |         |                                                                                                       |
| 75.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. National Institute of<br>immunology, New Delhi<br><br>01/53/8/492/AM17/N-12/IC                                        | 09.08.16 | 48 nos of<br>Live Mice<br>(Male &<br>Female)                             | 8.14    | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>55/2016-Trade dated<br>19.09.2016. |
| CLA, New Delhi may issue the import authorization to the applicant for import 48 Nos. of Mice from USA for R&D purpose for a CIF value of Rs. 8,14,000/- (US \$ 10,317.40) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.6.2014 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.                                                                                                                                                                             |                                                                                                                            |          |                                                                          |         |                                                                                                       |
| 76.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Centre For Stem Cell Research,<br>Vellore<br>01/53/8/519/AM17/C-14/IC                                                 | 07.08.16 | 10 nos of<br>Mice                                                        | 0.03353 | <b>Approved</b> as recommended by<br>D/o AHD&F vide OM No. 102-<br>70/2013-Trade dated<br>19.09.2016  |
| RA Chennai may issue the import authorization to the applicant for import 10 Nos. of Mice from Canada for R&D purpose for a CIF value of Rs. 3,353/- (US\$ 50) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA Chennai.                                                                                                                                                                                                                                                   |                                                                                                                            |          |                                                                          |         |                                                                                                       |
| 77.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Dolphin Aqurium, Kolkata<br><br>01/53/8/508/AM17/D-6/IC                                                               | 12.08.16 | 118500 pcs<br>of<br>Ornamental<br>Fish                                   | 28.23   | Comments sought from D/o<br>AHD&F on 23.08.16                                                         |
| 78.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Shantha Biotechnics Pvt Ltd<br>(Development commissioner)<br>Hyderabad SEZ, Hyderabad<br><br>01/53/8/575/AM17/S-52/IC | 29.08.16 | 8000 nos of<br>Mice Male &<br>Female                                     | 74.67   | Comments sought from D/o<br>AHD&F on 05.09.16                                                         |
| 79.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Shantha Biotechnics Pvt Ltd<br>(Development commissioner)<br>Hyderabad SEZ, Hyderabad                                 | 29.08.16 | 8000 nos of<br>Mice Male &<br>Female                                     | 54.60   | Comments sought from D/o<br>AHD&F on 05.09.16                                                         |

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|                                                                                                                  | 01/53/8/576/AM17/S-51/IC                                                                                                   |          |                                                                                                                                                    |         |                                                                                                            |
| 80.                                                                                                              | M/s. Shantha Biotechnics Pvt Ltd<br>(Development commissioner)<br>Hyderabad SEZ, Hyderabad<br><br>01/53/8/577/AM17/S-50/IC | 29.08.16 | 480 nos.<br>Male Dunkin<br>Hartley<br>guinea Pigs<br>and 1920 nos<br>of Female<br>Dunkin<br>Hartley<br>Guinea Pigs                                 | 194.41  | Comments sought from D/o<br>AHD&F on 05.09.16                                                              |
| 81.                                                                                                              | M/s. Punjab Livestock Development<br>Board, Chandigarh<br><br>01/53/8/569/AM17/P-17/IC                                     | 29.08.16 | 150 nos of<br>swine Frozen<br>semen of<br>Large White<br>Yorkshire<br>Breed and<br>100 nos of<br>Sfwine<br>Frozen<br>Semen of<br>Landrace<br>Breed | 11.22   | Comments sought from D/o<br>AHD&F on 05.09.16                                                              |
| 82.                                                                                                              | M/s. Jai Govind Stud & Agricultural<br>Farm, Jaipur<br><br>01/53/8/613/AM17/J-14/IC                                        | 05.09.16 | 06 nos of<br>Broodmares<br>& 1 nos of<br>Stallion                                                                                                  | 300.00  | Comments sought from D/o<br>AHD&F on 06.09.16                                                              |
| 83.                                                                                                              | M/s. Shri Ram Stud farm, Jaipur<br><br>01/53/8/615/AM17/S-54/IC                                                            | 05.09.16 | 06 nos of<br>Broodmares<br>& 1 nos of<br>Stallion                                                                                                  | 250.00  | Comments sought from D/o<br>AHD&F on 06.09.16                                                              |
| 84.                                                                                                              | M/s. National Institute for Research<br>in reproductive Health (NIRRH),<br>Mumbai<br>01/53/8/562/AM17/N-14/IC              | 29.08.16 | 08 nos of<br>Live Mice<br>Male &<br>Female                                                                                                         | 4.56    | Comments sought from D/o<br>AHD&F on 06.09.16                                                              |
| <b>Department of Industrial Policy &amp; Promotion (DIPP) &amp; Ministry of Environment &amp; Forests (MoEF)</b> |                                                                                                                            |          |                                                                                                                                                    |         |                                                                                                            |
| 85.                                                                                                              | Balaji Udyog, Faridabad<br><br>01/53/8/241/AM-15/B-15/IC                                                                   | 4.8.14   | 25,600 MT<br>of Used<br>Rubber Tyres<br>& Used<br>Tubes Scrap                                                                                      | 1280.00 | Recommended by DIPP vide<br>letter No. 9/51/2014-TSW dated<br>16.9.14.<br>Comments awaited from<br>MoEF&CC |
| 86.                                                                                                              | Sundaram Industries Ltd., Chennai<br><br>01/53/162/466/AM-15/S-78/IC                                                       | 9.9.14   | 3000 MT of<br>Tyre Buffing<br>Powder &<br>Cut Tyres                                                                                                | 412.51  | Recommended by DIPP vide<br>letter No. 9/59/2014-TSW dated<br>16.6.15<br>Comments awaited from             |

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|     |                                                                                       |          | Upto 6" Long                                                       |         | MoEF&CC                                                                                                                                                     |
| 87. | Sree Sumangala Metals and Industries P. Ltd., Chennai<br>01/53/162/838/AM-15/S-140/IC | 4.2.15   | 3000 MT of Lead Battery Plates covered by ISRI Code RAILS          | 30.45   | Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15<br>MoEF&CC vide letter No. 5-2/15-HSMD dated 25.2.15 has sought information from the applicant.   |
| 88. | HBL Power Systems Ltd., Hyderabad<br>01/53/162/60/AM-16/H-6/IC                        | 27.5.15  | 454 nos. Spent Nickel Cadmium Batteries                            | 1103.05 | Recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15<br>MoEF&CC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant. |
| 89. | Minar Reclamation Pvt. Ltd., Ludhiana<br>01/53/162/346/AM-16/M-30/IC                  | 8.7.15   | 2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.           | 90.65   | MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant.<br>Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16 |
| 90. | Goodwill Imports, New Delhi<br>01/53/8/415/AM16/G-26/IC                               | 05.10.15 | 5000 MTs of old & used rubber tyre scrap with single or multi cuts | 200.00  | MoEF&CC vide letter dated 08.05.16 has sought information from the applicant.<br>Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16     |
| 91. | RS Shreadon, Gautam Budh Nagar<br>01/53/8/464/AM-16/R-44/IC                           | 5.11.15  | 34000 MTs of Used Rubber Tyre Scrap.                               | 911.20  | Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16<br>Comments sought from MoEF&CC on 14.12.15                                               |
| 92. | Parekh Rubber Co., Anand<br>01/53/162/615/AM-16/P-38/IC                               | 23.09.15 | 10,000 MTs of rubber tyre scrap and used tube scrap.               | 43.56   | Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16<br>Comments sought from MoEF&CC on 09.10.15                                       |
| 93. | Triton Graphite Juhu Tata Road, Mumbai<br>01/53/162/598/AM16/T-22/IC                  | 21.08.15 | 22000 Kgs of Graphite Electrode Scrap                              | 13.93 , | Recommended by DIPP for 22 MT vide OM no. 9/82/2015-TSW dated 23.05.2016<br>Comments sought from MoEF on 30.09.16                                           |

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| 94. | Sri Shakti Rubber Industries,<br>Nandigama<br><br>01/53/162/1044/AM16/S-143/IC | 09.02.16 | 988 MTs of<br>used Rubber<br>Tyres Scrap<br>(Pressed &<br>baled).                                                               | 20.45  | Recommended for 1000 MTs<br>by MoEF&CC vide OM No.<br>23-168/2014-HSMD dated<br>31.07.15. DIPP vide OM dated<br>14.03.16 has sought<br>information from the applicant<br>which has been communicated<br>to the applicant. The committee<br>decided to <b>Reject</b> the case as<br>the firm is not providing<br>information.    |
| 95. | M/s. Surya Rubber Industries,<br>Gudivada<br><br>01/53/8/00072/AM17/S-9/IC     | 11.05.16 | 2300 MTs of<br>Used Rubber<br>Tyre with<br>Multiple cuts<br>or single cut<br>or Shredded<br>in Prerss<br>Baled or<br>Loose Form | 61.64  | Recommended by MOEF vide<br>OM No. 23-86/2015-HSMD<br>Dated 29.04.2016. DIPP vide<br>OM No. 9/24/2016-TSW dated<br>18.05.16 have sought<br>information from the applicant<br>which has been communicated<br>to the applicant. The committee<br>decided to <b>Reject</b> the case as<br>the firm is not providing<br>information |
| 96. | M/s. Sasa Rubbers Pvt Ltd, Morbi<br><br>01/53/8/00084/AM17/S-11/IC             | 13.05.16 | 2000 MTs of<br>Rubber Scrap                                                                                                     | 100.00 | MOEF has sought information<br>vide no. 5-17/2012-HSMD<br>dated 04.07.2016<br><br>Recommended by DIPP for<br>2000 MT vide OM No.<br>9/26/2016-TSW dated<br>06.06.2016.                                                                                                                                                          |
| 97. | M/s. Sam Industries, Bhuj<br><br>01/53/8/85/AM17/S-12/IC                       | 13.05.16 | 1000 Mts of<br>Rubber Scrap                                                                                                     | 100.00 | Recommended by DIPP for<br>1000 MT vide OM no.<br>9/25/2016-TSW dated<br>06.06.2016<br><br>MOEF has sought information<br>vide OM no. 5-11/2016-HSMD<br>dated 27.06.2016                                                                                                                                                        |
| 98. | M/s. Armacell India Pvt Ltd, Pune                                              | 23.05.16 | 280000 Kgs<br>of Waste and<br>Scrap of                                                                                          | 51.16  | MOEF has sought information<br>vide OM no. 5-13/2016-HSMD<br>dated 27.06.2016                                                                                                                                                                                                                                                   |

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|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 01/53/8/151/AM17/A-13/IC                                                               |          | Nitrile rubber                                                                                                     |         | DIPP has sought information vide OM no. 9/30/2016-TSW dated 06.06.2016. Letter sent to the firm on 14.06.16.                                                                    |
| 99.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | M/s. Somi Conveyor Beltings Ltd, Jodhpur<br><br>01/53/8/286/AM17/S-28/IC               | 21.06.16 | 125 Mt of Waste, paring and scrap of rubber (other than hard rubber)                                               | 13.61   | Comments sought from MOEF on 23.06.16<br>DIPP vide OM No. 9/38/2016-TSW dated 08.07.16 has sought information from the firm which has been communicated to the firm on 12.07.16 |
| 100.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Gravita India Ltd, Jaipur<br><br>01/53/162/Misc/AM17/G-11/IC                      | Nil      | 10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap                                                 | 6800.00 | Comments sought from MOEF on 12.07.16<br>Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16                                                              |
| 101.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Markap Resources Pvt Ltd<br><br>01/53/8/384/AM17/M-12/IC                          | 14.07.16 | 23000 MT of Used Rubber Tyres Scrap/Tubes Scrap/ Non-Radial/Radial Tyres Scrap (Multiple Cuts/Shreds/ Press Baled) | 625.60  | <b>Approved</b> as recommended for 18,239 MTs by DIPP vide OM No. 9/45/2016-TSW dated 05.09.16 and MOEF&CC vide OM no. 23-259/2014-HSMD dated 20.06.16                          |
| CLA New Delhi may issue the import authorization to the applicant for import of 18,239 MT of Used Rubber Tyres/tubes (Radial/Non-Radial) Scrap (Shredded/Multiple cuts) (Press baled or loose) from GCA for a proportionate CIF value subject to the conditions mentioned in the MOEF&CC vide OM no. 23-259/2014-HSMD dated 20.06.16 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA Delhi. |                                                                                        |          |                                                                                                                    |         |                                                                                                                                                                                 |
| 102.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | M/s. Champion Photostat Industrial corporation, Rohtak<br><br>01/53/8/434/AM17/C-11/IC | 25.07.16 | 1500 nos of Used Digital Multifunction Print & Copying Machines                                                    | 150.44  | <b>Rejected</b> as not recommended by DIPP vide OM No. 9/49/2016-TSW dated 01.09.2016.                                                                                          |

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| 103. | M/s. Sohanlal Shantilal Jain,<br>Mumbai<br>01/53/8/499/AM16/S-120/IC | 10.08.16 | Enhancement<br>of quantity<br>from 1123<br>MTs to 8,000<br>MTs of Old<br>& Used<br>rubber<br>tyres/tubes<br>scrap/rubber<br>scrap | Proportion<br>ate | <b>Approved</b> as recommended by<br>MoEF&CC vide OM No. 23-<br>116/2015-HSMD dated<br>26.05.16 and DIPP vide OM<br>No. 9/99/2015-TSW dated<br>21.09.2016. |
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RA Mumbai may enhance the quantity of old & used rubber tyres/tube scrap/rubber scrap (cut/shredded) from 1123 MTs (reference letter No. 01/53/8/499/AM16/S-120/IC dated 08.01.2016) to 3065 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC OM No. 23-116/2015-HSMD dated 26.05.16. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

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| 104. | M/s. Associated Pigments Ltd,<br>Kolkata<br><br>01/53/8/564/AM17/A-33/IC | 29.08.16 | 5000 MT of<br>Lead battery<br>Scrap | 3387.50 | <b>Approved</b> as recommended by<br>MoEF&CC vide OM No. 23-<br>79/2009-HSMD dated<br>14.03.2016 and DIPP vide OM<br>No. 9/50/2016-TSW dated<br>14.09.2016. |
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RA Kolkata may issue the import authorization to the applicant for import of 5000 MT of Lead Acid Battery Scrap (ISRI Code: Rains) (crushed/broken) from GCA for a CIF value of Rs. 33,87,50,016/- (US\$ 50,00,000) subject to the conditions mentioned in the MoEF&CC OM No. 23-79/2009-HSMD dated 14.03.2016 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

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| 105. | M/s. S.S Endothermic, Mumbai<br><br>01/53/8/641/AM17/S-55/IC | 09.09.16 | 49,000 MTs<br>Old & Used<br>Rubber tyre<br>(cut/Shredde<br>d/Baled<br>Press) | 3332.20 | <b>Approved</b> as recommended for<br>17000 MTs by DIPP vide OM<br>No. 9/53/2016-TSW dated<br>14.09.2016 and MoEF&CC<br>vide OM No. 23-56/2015-<br>HSMD dated 02.09.2016 |
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RA Mumbai may issue the import authorization to the applicant for import of 17,000 MT of old/used Rubber Tyres (multi cuts/shredded/Press baled) from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-56/2015-HSMD dated 02.09.2016 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

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| 106. | M/s. A.P.Rubber Industries, Delhi<br><br>01/53/8/632/AM17/A-35/IC | 07.09.16 | 3000 Mt of<br>Used rubber<br>tyres (With<br>Multiple<br>cuts/shreds/pr<br>ess baled) | 136.50 | <b>Approved</b> as recommended<br>MTs by DIPP vide OM No.<br>9/52/2016-TSW dated<br>14.09.2016 and MoEF&CC<br>vide OM No. 23-91/2014-<br>HSMD dated 02.09.2016. |
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RA Dehradun may issue the import authorization to the applicant for import of 3,000 MT of Used Rubber Tyres with Multicut/shredded (Press baled or in loose condition) from GCA for a CIF value of Rs. 1,36,50,000/- (US\$ 2,10,000) subject to the conditions mentioned in the MoEF&CC vide OM No. 23-91/2014-HSMD dated 02.09.2016 and actual user

condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.

**Ministry of Steel**

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| 107. | M/s. Minex Metallurgical Co. Ltd,<br>Mumbai<br><br>01/53/8/171/AM16/M-21/IC | 04.07.16 | 400 M.T of<br>Titanium<br>Scrap (Ti:<br>88-98 for<br>manufacturin<br>g of Ferro<br>Titanium (Ti:<br>65-75) | -- | <b>Approved</b> as recommended by<br>M/o Steel vide UO No.<br>2(5)/2014-TW dated<br>14.09.2016. |
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RA Mumbai may amend the item description of import license No. 0350003150 dated 18.05.2016 issued to the applicant to read as "400 M.T of Titanium Scrap (Ti: 88-98%) for manufacturing of Ferro Titanium (Ti: 65-75)" instead of "400 M.T of Titanium Scrap (Ti: 98%) for manufacturing of Ferro Titanium (Ti: 65-75)".

**D/o C&PC and MoEF**

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| 108. | Tagros Chemicals India Ltd., Chennai<br><br>01/53/162/832/AM-16/T-29/IC | 1.12.15   | 134 MTs of<br>Carbon Tetra<br>Chloride.       | 14.63  | DC&PC vide letter dated<br>07.01.16 have sought some<br>information from the applicant.<br>Recommended by MoEF&CC<br>vide O.M. No. 11/7/15-OC<br>dated 7.1.16 |
| 109. | Hemani Industries Ltd., Mumbai<br><br>01/53/8/557/AM-16/H-25/IC         | 1.1.16    | 192000 Kgs<br>of Carbon<br>Tetra<br>Chloride. | 18.93  | DC&PC vide letter dated<br>25.02.16 have sought<br>information from the applicant.<br>Recommended by MoEF&CC<br>vide OM No 11/7/15-OC dated<br>25.01.16       |
| 110. | Phoenix Lamps Ltd., Gautam Budh<br>Nagar<br>01/53/8/536/AM-16/P-52/IC   | 18.12.15  | 02 kgs of<br>Bhromochlor<br>omethane.         | 0.55   | DC&PC vide OM No.<br>12022/2/20116-CH-II dated<br>18.02.16 has sought<br>information from the applicant.                                                      |
| 111. | Chirag Enterprise, jamnagar<br><br>01/53/162/1126/AM-16/C-46/IC         | 21.03.16  | 2000 MTs of<br>Acrylic<br>Plastic scrap       | 630.00 | Comments sought from MoEF<br>on 23.03.2016.<br>Recommended for 800 MTs by<br>C&PC vide OM No.<br>25016/2/2013-PC II dated<br>10.03.16                         |
| 112. | Meghmani Organics Ltd, Ahmedabad<br>01/53/8/691/AM-16/M-78/IC           | 31.03.16  | 170000 kgs<br>of Carbon<br>tetra chloride     | 17.19  | Recommended for 170 MTs by<br>MoEF&CC vide OM No.<br>11/7/2016-OC dated 26.04.16.<br>Comments sought from<br>DC&PC on 06.04.16                                |
| 113. | M/s. Gujarat Agrochem Ltd, Mumbai                                       | 22.02.201 | 186 Mts                                       | 18.81  | D/o C & PC vide letter No.                                                                                                                                    |

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|                                                                                                                          | 01/53/162/MISC/AM-16/G-29/IC                                                         | 6          | Carbon tetra chloride                                              |        | 12022/9/2013-CH-II dated 27.04.16 has sought information from the firm.<br>Recommended for 186 MT by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.                                                                                                           |
| 114.                                                                                                                     | M/s. Bayer Vapi Pvt. Ltd, Vapi<br>01/53/162/Misc/AM-17/B-3/IC                        | 25.04.16   | 169 Mt of Carbon Tetra chloride                                    | 17.47  | Recommended by MOEF&CC for 169 MT (CTC) vide OM No. 11/7/2016-OC dated 24.05.2016<br>C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16 has sought information from the firm.                                                                               |
| 115.                                                                                                                     | M/s. Rajdeep Plastics, Jamnagar<br>01/53/8/43/AM-17/R-4/IC                           | 27.04.2016 | 500 MTs of Acrylic Plastic Scrap,                                  | 204.00 | Comments sought from MOEF & D/o C & PC on 5.05.2016                                                                                                                                                                                                             |
| 116.                                                                                                                     | M/s. Globe Products, Jamnagar<br>01/53/8/42/AM-17/G-3/IC                             | 27.04.2016 | 500 MTs of Acrylic Plastic Sheets Scrap,                           | 204.00 | Comments sought from MOEF & C & PC on 5.05.2016                                                                                                                                                                                                                 |
| 117.                                                                                                                     | M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri.<br>01/53/8/00069/AM17/G-6/IC           | 11.05.16   | 600 Cubic Meter of Anaerobic Granular Start-up Sludge              | 91.26  | Comments sought from D/o C & PC on 19.5.16                                                                                                                                                                                                                      |
| 118.                                                                                                                     | M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad<br>01/53/8/295/AM17/U-2/IC | 22.06.16   | 5 Litre of 1,1,1, Trichloroethane                                  | 7.20   | Comments sought from D/o C&PC on 04.07.16                                                                                                                                                                                                                       |
| 119.                                                                                                                     | M/s. Eastern Cargo Carriers India Pvt. Ltd, Mumbai<br>01/53/8/564/AM17/A-33/IC       | 13.06.16   | 2400 MTs Shredded Plastic and aluminium Foil (Composite/Laminated) | 179.52 | The Committee had <b>rejected</b> the application in the EFC meeting No. 1/AM17 dated 21.04.16 based on comments dated 21.03.2015 of D/o C&PC. The Committee decided not to reconsider the case for approval as the D/o C&PC reiterated their earlier comments. |
| <b>Department of Electronics &amp; Information Technology (Deity) &amp; Ministry of Environment &amp; Forests (MoEF)</b> |                                                                                      |            |                                                                    |        |                                                                                                                                                                                                                                                                 |
| 120.                                                                                                                     | M/s. Epcos india Pvt Ltd, Nadia<br>01/53/162/MISC/AM17/E-5/IC                        | 24.05.16   | 2000 Kg of Zirconia Oxide                                          | 42.00  | Comments sought from Deity on 01.06.16.                                                                                                                                                                                                                         |

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|                                                                    |                                                                                |          | Powder                                                                  |         |                                                                                                                                                                                                                                                                            |
| 121.                                                               | M/s Bridge Tree Consultancy Pvt Ltd,<br>Kolkata<br><br>01/53/102/8/AM17/B-6/IC | 18.5.16  | 19 nos of used<br>Computers                                             | 11.49   | Comments sought from MOEF<br>on 19.5.16<br><br>Deity vide OM No. 16(8)/2016-<br>IPHW dated 15.06.16 has<br>informed that since the import<br>permission has not been<br>solicited and it is only shifting<br>of manufacturing location, they<br>have no comments to offer. |
| 122.                                                               | M/s. Apex Covantage India Pvt. Ltd,<br>Hyderabad<br>01/53/8/257/AM17/A-18/IC   | 13.06.16 | 20 nos of<br>Motorola<br>MC67-<br>Mobile<br>Computer                    | 16.87   | MoEF&CC vide letter dated<br>29.07.2016 has sought<br>information from the firm.<br><br>Deity has sought information<br>vide no. 16(10)/2016/IPSW<br>dated 08.07.2016                                                                                                      |
| 123.                                                               | M/s. Pervacio India Pvt. Ltd,<br>Hyderabad<br>01/53/162/MISC/AM17/P-13/IC      | 13.06.16 | 5000 NOS<br>OF Old &<br>use Mobile<br>Phones                            | 101.50  | Comments sought from<br>MOEF on 21.06.16<br><br>Deity has sought information<br>vide no. 16(11)/2016/IPSW<br>dated 23.08.2016                                                                                                                                              |
| 124.                                                               | M/s. Jesus Calls, Chennai<br><br>01/53/8/427/AM17/J-7/IC                       | 22.07.16 | 69 nos of<br>Second Hand<br>Electronic                                  | 14.58   | Comments sought from<br>MOEF & Deity on 09.08.16                                                                                                                                                                                                                           |
| <b>Ministry of Environment &amp; Forests, Ozone Cell [MoEF(O)]</b> |                                                                                |          |                                                                         |         |                                                                                                                                                                                                                                                                            |
| 125.                                                               | M/s. Refex Industries Ltd, Chennai<br>01/53/8/631/AM16/R-55/IC                 | 15.02.16 | 1000 M.T. of<br>HCFC-<br>R141B(1,1-<br>Dichloro-1-<br>Fluoroethane<br>) | 1526.43 | Comments sought from MOEF<br>on 01.03.16                                                                                                                                                                                                                                   |
| 126.                                                               | M/s Piramal Enterprises Ltd, Medak.<br>01/53/8/671/AM-16/P-68/IC               | 11.03.16 | 450 M.T. of<br>Refrigerant<br>Gas R-22                                  | 496.80  | MOEF&CC vide letter dated<br>24.05.16 has sought<br>information from the firm.                                                                                                                                                                                             |
| 127.                                                               | M/s. Manali Petrochemical Ltd,<br>Chennai<br><br>01/53/8/303/AM17/M-10/IC      | 24.06.16 | 800 MT of<br>Dichloro<br>Fluoro<br>Ethane<br>HCFC141B                   | 1613.89 | Comments sought from<br>MOEF&CC (O) on 04.07.16                                                                                                                                                                                                                            |
| 128.                                                               | M/s. Stallion Enterprises, Mumbai<br><br>01/53/8/348/AM17/S-31/IC              | 06.07.16 | 100 MT of<br>HCFC-141B                                                  | 244.80  | Comments sought from<br>MOEF&CC (O) on 12.07.16                                                                                                                                                                                                                            |

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| 129.                                                                       | M/s. Dow Chemical International Pvt. Ltd, Mumbai<br>01/53/8/561/AM17/D-8/IC            | 26.08.16 | 500 M.T of Tris Nitro™ 50% MUP Tris (Hydrixyethyl) Nitro methane | 1190.00 | Comments sought from MOEF (O) on 31.08.16                                                                                    |
| 130.                                                                       | M/s. Dow Chemical International Pvt. Ltd, Mumbai<br>01/53/8/560/AM17/D-7/IC            | 26.08.16 | 1080 M.T of HCFC-141b (1,1-Dichloro Fluro-ethane)                | 2463.91 | Comments sought from MOEF (O) on 31.08.16                                                                                    |
| 131.                                                                       | M/s. Stallion Enterprises, Mumbai<br>01/53/8/559/AM17/S-47/IC                          | 26.08.16 | 10 M.T of R 124                                                  | 102.51  | Comments sought from MOEF (O) on 31.08.16                                                                                    |
| <b>Ministry of Environment &amp; Forests, Wildlife Division [MoEF(WL)]</b> |                                                                                        |          |                                                                  |         |                                                                                                                              |
| 132.                                                                       | M/s. G. Amarender Reddy, Hyderabad<br>01/53/8/621/AM16/G-39/IC                         | 05.02.16 | 21 nos of Taxidermy Animal Mounts                                | 1.54    | Comments sought from MOEF(WL) on 16.02.16.                                                                                   |
| 133.                                                                       | M/s. K.K.Traders (HUF), Amritsar.<br>01/53/8/638/AM16/K-28/IC                          | 25.02.16 | 40 Mt of Kuth roots                                              | 54.82   | MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16 has sought information from the firm.                                    |
| 134.                                                                       | M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam<br>01/53/162/1131/AM-16/Z-5/IC | 28.03.16 | 7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)        | 0.51    | Comments sought from MOEF (WL) on 31.03.2016.                                                                                |
| 135.                                                                       | M/s. Gautam Trading Company, Delhi<br>01/53/162/MISC/AM-17/G-2/IC                      | 26.4.16  | 40 M.T. of Saussurea Lappa                                       | 12.99   | MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016<br>Comments sought from D/o AYUSH on 03.05.16 |
| 136.                                                                       | M/s. Govind Deo, Ajmer<br>01/53/8/00066/AM-17/G-5/IC                                   | 11.5.16  | 2 nos of Hunting Trophies                                        | 2.26    | Comments sought from MOEF(WL) on 05.05.2016                                                                                  |
| 137.                                                                       | M/s. Hi-Tech Advance Products, Indore<br>01/53/8/61/AM17/H-8/IC                        | 25.05.16 | 1 Sets of Veterinary Equipment/tranquilizer Equipment/C          | 1.25    | Comments sought from MOEF(WL) on 26.5.16                                                                                     |

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|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                  |          | o2-<br>Injection rifle<br>accessories                                                                                          |       |                                                                                             |
| 138.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | M/s. Hi Tech Advance Product,<br>Indore<br><br>01/53/8/224/AM17/H-11/IC                          | 06.06.16 | 06 sets of<br>Veterinary<br>Equipment/T<br>ranquilizer<br>Equipment/C<br>O <sub>2</sub> Injection<br>Rifle and<br>Accessories. | 12.07 | <b>Approved</b> as recommended by<br>MOEF&CC vide OM No. 3-<br>66/2016/WL dated 05.08.2016. |
| RA Indore may issue the import authorization to the applicant for import of 06 sets of Veterinary Equipment/Tranquilizer Equipment/CO <sub>2</sub> Injection Rifle and Accessories as per as per quantity and description mentioned in MOEF&CC OM No. 3-66/2016/WL dated 05.08.2016 from Denmark for a CIF value of Rs. 12,07,205.90/- (Euro 15,739.32) subject to the condition mentioned in MOEF&CC OM No. 3-66/2016/WL dated 05.08.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Indore separately. |                                                                                                  |          |                                                                                                                                |       |                                                                                             |
| 139.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | M/s. Principal chief Conservator of<br>Forest, Wildlife, Kolkata<br><br>01/53/8/403/AM17/P-15/IC | 15.07.16 | 11 set of<br>Syringe<br>Projectors &<br>their<br>accessories<br>as per as per<br>ANF-2M<br>enclosed                            | 38.18 | <b>Approved</b> as recommended by<br>MoEF&CC vide OM No. 3-<br>67/2016/WL dated 11.08.2016. |
| RA Kolkata may issue the import authorization to the applicant for import of 11 set of Syringe Projectors & their accessories as per as per quantity and description mentioned in MoEF&CC OM No. 3-67/2016/WL dated 11.08.2016 from France for a CIF value of Rs. 38,18,945/- (Euro 38,203.94) subject to the condition mentioned in MoEF&CC OM No. 3-67/2016/WL dated 11.08.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Kolkata separately.                                                         |                                                                                                  |          |                                                                                                                                |       |                                                                                             |
| 140.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | M/s. Kushaldeep Singh Dhillon,<br>Chandigarh<br><br>01/53/8/271/AM14/K-18/IC                     | 26.07.16 | 01 Pcs. Of<br>animal<br>Trophy                                                                                                 | 0.30  | Comments sought from MOEF<br>(WL) on 10.08.16. Reminder<br>sent on 12.09.2016.              |
| 141.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | M/s. A & S Creations, New Delhi<br>01/53/8/529/AM17/A-32/IC                                      | 06.06.16 | 18 nos of<br>MOD-500<br>High<br>capacity<br>Instrumentati<br>on                                                                | 12.09 | Comments sought from MOEF<br>(WL) on 31.08.16                                               |
| 142.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | M/s. Chief conservator of Forest,<br>Wildlife Circle, Junagadh<br>01/53/8/462/AM17/C-12/IC       | 03.08.16 | Partnering to<br>support                                                                                                       | Nil   | Comments sought from MOEF<br>(WL) on 17.08.16                                               |
| <b>Ministry of Home Affairs (MHA)</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                  |          |                                                                                                                                |       |                                                                                             |
| 143.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | AFP Operation A.S., Mumbai                                                                       | 5.2.14   | 60 NOS. OF                                                                                                                     | 0.77  | The Committee decided to                                                                    |

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|      | 01/53/8/511/AM-14/A-74/IC                                                |          | SIGNAL<br>CARTRIDG<br>ES                                                                                            |        | <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA.                          |
| 144. | Jayashree Consulting India, Orissa<br>01/53/162/861/AM-14/J-26/IC        | 8.5.14   | 4 nos. of<br>Night Vision<br>Monocular &<br>Accessories                                                             | 7.68   | MHA vide letter No. IV-24011/11/2013-Prov-I dated 26.02.15 has sought information from Odisha Police.                                                                                                                                                                |
| 145. | National Security Guard, New Delhi<br>01/53/162/450/AM-15/N-23/IC        | 8.9.14   | SPYBOWL<br>360° KIT                                                                                                 | 19.66  | MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant.                                                                                                                                                                 |
| 146. | Mel Systems & Services Ltd.,<br>Chennai<br>01/53/8/391/AM-15/M-41/IC     | 8.10.14  | 1 no. of<br>Through<br>Wall Radar                                                                                   | 14.80  | MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant                                                                                                                                                                       |
| 147. | Mel Systems and Services Ltd.,<br>Chennai<br>01/53/171/316/AM-15/M-52/IC | 25.11.14 | 01 no. of<br>Denix<br>Russian AK-<br>47 Assault<br>Rifle & 01<br>no. of Denix<br>Replica M92<br>Automatic<br>Pistol | 0.19   | MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant.<br>DRDO vide letter dated 30.7.15 has sought information from the applicant                                                                                       |
| 148. | Simson Gun House, Mangalore<br>01/53/162/576/AM-15/S-103/IC              | 24.10.14 | 6000 NOS.<br>OF<br>CARTRIDG<br>ES                                                                                   | 3.48   | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA. |
| 149. | National Security Guard, New Delhi<br>01/53/162/950/AM-15/N-47/IC        | 11.3.15  | 128 nos. of<br>Sniper Rifle<br>as per                                                                               | 951.53 | Comments sought from MHA on 24.3.15                                                                                                                                                                                                                                  |

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|      |                                                                          |         | Annexure-A<br>of<br>application.                                  |       |                                                                                                                                                                                                                                                                       |
| 150. | Prashant Singh, Dehradun<br>01/53/8/219/AM-16/P-19/IC                    | 25.6.15 | 01 no. of<br>Blaser with<br>accessories.                          | 4.15  | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/43/2016-Arms dated 22.08.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA. |
| 151. | Tech Sol Technologies P Ltd.,<br>Vellore<br>01/53/162/893/AM15/T-39/IC   | 16.1.15 | 3 Nos. of<br>Passive Night<br>Telescopic<br>Sights                | 9.49  | MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has end-use certificate and supply order.                                                                                                                                                                      |
| 152. | A.M. Industrial Enterprises, New<br>Delhi<br>01/53/162/228/AM-16/A-25/IC | 1.7.15  | 02 Pcs. of<br>2.5x40 Gen I<br>NV<br>Binocular<br>Model<br>260401. | 0.55  | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA.  |
| 153. | A.M. Industrial Enterprises, New<br>Delhi<br>01/53/162/431/AM-16/A-36/IC | 5.8.15  | 07 Pcs. of<br>2.5x40 Gen I<br>NV<br>Binocular<br>Model<br>260401. | 1.93  | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA.  |
| 154. | E.I. Dupont India Pvt. Ltd., Gurgaon<br>01/53/8/265/AM-16/E-8/IC         | 15.7.15 | Arms &<br>Ammunition<br>as per<br>ANF2M                           | 29.92 | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and                                                             |

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|                                                                                                                                                                                                                                                                                         |                                                                        |          |                                                                                                                                                           |       | related Arms Rules, 2016, available on the website of MHA.                                                                                                                                                                                                           |
| 155.                                                                                                                                                                                                                                                                                    | Reliance Industries Ltd., Mumbai<br>01/53/8/234/AM-16/R-29/IC          | 3.7.15   | 01 Pak<br>consisting of<br>25 cartridges,<br>Cable Gun<br>Red                                                                                             | 0.24  | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA. |
| 156.                                                                                                                                                                                                                                                                                    | Star Aerospace Industries, Dehradun<br>01/53/8/393/AM-16/S-93/IC       | 21.9.15  | 38 nos. of<br>AK-47 Spare<br>Parts.                                                                                                                       | 1.07  | MHA vide ID No. IV-13011/22/12-Prov.II, 2005 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.                                                                                                          |
| 157.                                                                                                                                                                                                                                                                                    | Star Aerospace Industries, Dehradun<br>01/53/8/394/AM-16/S-94/IC       | 21.9.15  | 38 nos. of<br>AK-47 Spare<br>Parts.                                                                                                                       | 1.07  | MHA vide ID No. IV-13011/22/12-Prov.II, 2004 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.                                                                                                          |
| 158.                                                                                                                                                                                                                                                                                    | Syndicate Innovation International<br>Ltd., 01/53/8/500/AM-16/S-128/IC | 30.11.15 | 500 nos. of<br>Barels for<br>Airgun, 250<br>Pcs of Fiber<br>Stock, 250<br>Pcs of<br>Wooden<br>Stock and<br>500 Pcs of<br>Trigger<br>Assembly<br>Air Guns. | 54.75 | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA. |
| 159.                                                                                                                                                                                                                                                                                    | Security Instruments, New Delhi<br>01/53/8/455/AM-16/S-123/IC          | 2.11.15  | 04 nos. of<br>Digital Day<br>Night Vision<br>Goggle.                                                                                                      | 11.56 | <b>Approved</b> as recommended by MHA vide OM No. IV-24011/11/2013-Prov-I/1378 dated 01.09.2016.                                                                                                                                                                     |
| CLA, New Delhi may issue the import authorization to the applicant for import of 4 Nos. of Digital Day Night Vision Goggle from Austria for a CIF value of Rs. 11,56,634/- (Euro 16,100) for supply to Andhra Pradesh Police subject to other usual conditions of import authorization. |                                                                        |          |                                                                                                                                                           |       |                                                                                                                                                                                                                                                                      |

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| 160. | Almighty Techserv, New Delhi<br>01/53/8/525/AM-16/A-69/IC | 11.12.15 | 1250 pcs of Cartridges for Disruptor. | 47.85 | <b>Approved</b> as recommended by MHA vide OM No. IV-24011/11/2013-Prov-I/1378 dated 01.09.2016 |
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CLA, New Delhi may issue the import authorization to the applicant for import of 1250 Pcs. of Cartridges for Disrupter from China for a CIF value of Rs. 47,85,000/- (USD 72,500) for supply to Madhya Pradesh Police subject to other usual conditions of import authorization.

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| 161. | OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC | 14.1.16  | 03 nos. of Night Vision Devices.     | 5.53 | Comments sought from MHA on 27.1.16.                                                 |
| 162. | OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC | 14.1.16  | 01 no. of UAV/DRON E System.         | 6.17 | Comments sought from MHA on 27.1.16.                                                 |
| 163. | M/s. Pahwa Manufacturers, Sitapur.<br>01/53/162/1043/AM16/P-62/IC     | 12.02.16 | 375 Kgs of CBS-3 Powder (Propellant) | 3.6  | <b>Approved</b> as recommended by MHA vide OM No. 11026/44/2016-Arms dated 10.08.16. |

RA Kanpur may issue the import authorization to the applicant for import of 375 Kgs. of CBS-3 powder (propellant) from GCA for a CIF value of Rs. 3,68,438/- (EURO 4,913) for manufacturing of shot gun cartridges subject to actual user condition beside other usual conditions of import authorization.

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| 164. | M/s. Avaana Software & Services Pvt. Ltd, New Delhi<br>01/53/8/131/AM-14/A-23/IC | 23.02.16 | 500 Nos. of unmanned Arial Vehicle                           | 250.00 | The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query. |
| 165. | Commandant, 47BN PAC Task Force, Ghaziabad<br>01/53/162/1100/AM-16/C-45/IC       | 14.03.16 | Taser X2 Electronics Disabling Device (EDD)                  | 7.44   | MHA vide Letter No. IV-20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.          |
| 166. | M/s. Alpha Design Technologies Pvt Ltd, Bangalore<br>01/53/8/695/AM-16/A-98/IC   | 01.04.16 | 2 nos of corner shot CSM Model for 9mm Pistol ( Glock 17/19) | 6.64   | <b>Approved</b> as recommended by MHA vide OM No. IV-13018/22/2013-Prov-II dated 31.08.2016                     |

RA Bangalore may issue the import authorization to the applicant for import of 2 Nos. of corner shot CSM model for 9mm pistol from Israel for a CIF value of Rs. 6,64,115/- (USD 8,960) for supply to Uttarakhand Police subject to other usual conditions of import authorization.

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| 167. | M/s. Alpha Design Technologies Pvt Ltd, Bangalore<br>01/53/8/694/AM-16/A-97/IC | 01.04.16 | 5 nos of corner shot CSM Model for 9 mm Pistol ( Glock 17/19) | 16.60 | <b>Approved</b> as recommended by MHA vide OM No. IV-13018/22/2013-Prov-II dated 31.08.2016 |
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RA Bargaore may issue the import authorization to the applicant for import of 5 Nos. of cornor shot CSM model for 9mm pistol from Israel for a CIF value of Rs. 16,60,288/- (USD 22,400) for supply to Uttar Pradesh Police subject to other usual conditions of import authorization.

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| 168.                                                                                                                                                                                                                                                                                                                                         | M/s. Harish Gun House, Kanpur<br>01/53/162/MISC/AM-17/H-3/IC                        | 22.04.16 | 250 kgs of<br>CBS-3<br>Powder<br>(Propellant)                                                                                                                                                                             | 2.81   | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/26/2016-Arms dated 9.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA. |
| 169.                                                                                                                                                                                                                                                                                                                                         | M/s. WW Defsys Pvt. Ltd, New Delhi.<br>01/53/8/00062/AM-17/W-3/IC                   | 9.05.16  | 17 nos of<br>Night Vision<br>Binocular<br>DIANA3X                                                                                                                                                                         | 34.05  | MHA has sought information vide no. IV-20011/05/2016-PROV-I dated 27.05.2016                                                                                                                                                                                         |
| 170.                                                                                                                                                                                                                                                                                                                                         | M/s. Continental Defence Solutions Pvt. Ltd, New Delhi<br>01/53/8/00093/AM17/C-8/IC | 18.5.16  | 2 nos of<br>Assault Rifle<br>7.62x39MM<br>Folded Butt<br>Model No-<br>M70AB3MH,<br>2 nos of<br>Assault Rifle<br>7.62x39MM<br>Fixed Butt<br>Model No-<br>M70B3MH<br>and<br>30200<br>Rounds of<br>Ammunition/<br>Cartridges | 11.28  | <b>Approved</b> as recommended by MHA vide OM No. IV-13018/22/2013-Prov-II dated 31.08.2016.                                                                                                                                                                         |
| CLA, New Delhi may issue the import authorization to the applicant for import of 4 Nos. of Assault rifles and 30200 Nos. rounds from Serbia for a CIF value of Rs. 11,28,209/- (USD 16,902) for supply to CRPF subject to the condition that items will be exported back after trial besides other usual conditions of import authorization. |                                                                                     |          |                                                                                                                                                                                                                           |        |                                                                                                                                                                                                                                                                      |
| 171.                                                                                                                                                                                                                                                                                                                                         | M/s. National Security Guard, New Delhi<br><br>01/53/8/241/AM17/N-5/IC              | 13.06.16 | 25 Nos. of<br>Spas Dual<br>Action<br>tactical Shot<br>Gun<br>alongwith<br>accessories                                                                                                                                     | 172.52 | <b>Approved</b> as recommended by MHA vide OM No. IV-13018/22/2013-Prov-II dated 31.08.2016                                                                                                                                                                          |

CLA, New Delhi may issue the import authorization to the applicant for import of 25 Nos. of Spas Dual Action Tactical Shot Gun alongwith accessories from Germany for a CIF value of Rs. 1,72,52,689/- (Euro 2,39,175.55) subject to actual user condition besides other usual conditions of import authorization.

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| 172. | M/s. Tech Sol Technologies Pvt Ltd,<br>Vellore<br><br>01/53/8/234/AM17/T-9/IC | 01.06.16 | 03 nos of<br>Passive Night<br>Telescopic<br>Sight Night<br>Vision Sight<br>ZN4 LYNX<br>with<br>accessories.                                                                                        | 11.35  | Comments sought from MHA<br>on 14.06.16                                                                                                                                                                                                                                                         |
| 173. | M/s. Harish Gun House, Kanpur<br><br>01/53/8/195/AM17/H-10/IC                 | 31.05.16 | i) 2,00,000<br>Pcs. Of<br>Empty<br>Discharged<br>Cartridges of<br>all Bores and<br>Size,(Restrict<br>ed)<br>ii) 2,00,000<br>other<br>cartridges<br>and parts<br>thereof<br>(Restricted)P<br>rimers | 10.29  | The Committee decided to<br><b>Reject</b> the case in view of OM<br>No. V-11026/26/2016-Arms<br>dated 9.09.2016 of MHA, and<br>directed the firm to apply afresh<br>in accordance with the<br>provision in Chapter V/VI and<br>related Arms Rules, 2016,<br>available on the website of<br>MHA. |
| 174. | M/s. National Security Guard, New<br>Delhi<br><br>01/53/8/381/AM17/N-9/IC     | 18.07.16 | 140 sets of<br>Simunition<br>System for<br>training<br>along<br>accessories<br>and<br>ammunitions                                                                                                  | 343.25 | <b>Approved</b> as recommended by<br>MHA vide OM No. IV-<br>13018/22/2013-Prov-II dated<br>31.08.2016                                                                                                                                                                                           |

CLA, New Delhi may issue the import authorization to the applicant for import of 140 Nos. of Simunition system for training along with accessories from Canada for a CIF value of Rs. 3,43,25,540/- (USD 5,17,075.50) subject to actual user condition besides other usual conditions of import authorization.

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| 175. | M/s. RPM2 INC, New Delhi<br><br>01/53/8/369/AM17/R-10/IC | 13.07.16 | 110 nos of<br>Pepper Balls<br>as per ANF-<br>2M | 29.98 | The Committee decided to<br><b>Reject</b> the case in view of OM<br>No. V-11026/26/2016-Arms<br>dated 9.09.2016 of MHA, and<br>directed the firm to apply afresh<br>in accordance with the<br>provision in Chapter V/VI and |
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| 176. | M/s. Abhinav Futuristics Pvt Ltd.,<br>New Delhi<br><br>01/53/8/422/AM17/A-30/IC | 21.07.16 | 1000 nos of<br>Air Pistol<br>177 CAL,<br>1000 NOS<br>OF Air Rifle-<br>177 CAL,<br>10000 nos of<br>Air Rifle 177<br>CAL Break<br>Barrel,<br>10000 nos of<br>PCP Air<br>Rifle-177<br>CAL &<br>10000 nos of<br>PCP Air<br>Pistol-177<br>CAL | 3545.62 | The Committee decided to <b>Reject</b> the case in view of OM No. V.11026/111/2016-Arms dated 2.09.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA.  |
| 177. | M/s. Sharda Gun House, New Delhi<br><br>01/53/8/452/AM17/S-41/IC                | 02.08.16 | 2500 nos of<br>Air<br>Pistols/Air<br>Rifles/Air<br>Guns                                                                                                                                                                                  | 140.00  | The Committee decided to <b>Reject</b> the case in view of OM No. V-11026/110/2016-Arms dated 31.08.2016 of MHA, and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016, available on the website of MHA. |
| 178. | M/s. Sharda Gun House, New Delhi<br><br>01/53/8/451/AM17/S-40/IC                | 02.08.16 | 2000 nos of<br>Toy<br>Guns/Starter/<br>Blank<br>Guns/Replica<br>s/Gas<br>Gun/Pepper<br>Guns                                                                                                                                              | 100.00  | The Committee decided to <b>Reject</b> the case and directed the firm to apply afresh in accordance with the provision in Chapter V/VI and related Arms Rules, 2016 and available on the website of MHA.                                                               |
| 179. | M/s. Rolta India Ltd, Mumbai<br><br>01/53/8/521/AM17/R-14/IC                    | 17.08.16 | 8 nos of<br>Hand held<br>Thermal<br>Imager<br>Model                                                                                                                                                                                      | 172.52  | Comments sought from MHA on 23.08.16                                                                                                                                                                                                                                   |

|                                                               |                                                                                    |          |                                                                                                                                                  |        |                                                                                                                                                                                                                                                                                                 |
|---------------------------------------------------------------|------------------------------------------------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                                               |                                                                                    |          | MEPRO<br>NOA NYX<br>2X WITH<br>Accessories                                                                                                       |        |                                                                                                                                                                                                                                                                                                 |
| 180.                                                          | DG Indo-Tibetan Border Police,<br>New Delhi<br><br>01/53/8/524/AM17/T-15/IC        | 18.08.16 | 05 nos of<br>Water jet<br>Disrupter<br>Model<br>Recoilless<br>Disrupter<br>WJD with 50<br>nos of<br>cartridge                                    | 51.91  | Comments sought from MHA<br>on 05.09.16                                                                                                                                                                                                                                                         |
| 181.                                                          | M/s. J.D Sports, New Delhi<br><br>01/53/8/589/AM17/J-13/IC                         | 30.08.16 | 500 nos of<br>Blank<br>Pistols/Blank<br>Revolvers                                                                                                | 40.00  | The Committee decided to<br><b>Reject</b> the case in view of OM<br>No. V-11026/26/2016-Arms<br>dated 9.09.2016 of MHA, and<br>directed the firm to apply afresh<br>in accordance with the<br>provision in Chapter V/VI and<br>related Arms Rules, 2016,<br>available on the website of<br>MHA. |
| 182.                                                          | M/s. OIS Advanced Technology Pvt.<br>Ltd, New Delhi<br><br>01/53/8/571/AM17/O-3/IC | 29.08.16 | 60 nos of<br>Night Vision<br>Monocular                                                                                                           | 80.00  | Comments sought from MHA<br>on 05.09.16                                                                                                                                                                                                                                                         |
| <b>Defence Research &amp; Development Organisation (DRDO)</b> |                                                                                    |          |                                                                                                                                                  |        |                                                                                                                                                                                                                                                                                                 |
| 183.                                                          | Bharat Forge Ltd., New Delhi<br>01/53/8/327/AM-16/B-16/IC                          | 13.8.15  | 01 set of<br>Used (Model<br>1960) Test<br>bed for karan<br>consisting of<br>Platform,<br>Cardle, Main<br>Bearing,<br>Right Trail,<br>Left Trail. | 243.75 | DRDO vide letter No.<br>DIC/SCOMET/4802/M/15<br>dated 30.12.15 has sought<br>information from the applicant,<br>which has been communicated<br>to the applicant on 06.01.16.                                                                                                                    |
| 184.                                                          | Bharat Forge,<br>Pune<br>01/53/8/389/AM-16/B-20/IC                                 | 16.9.15  | 2 SETS OF<br>KITS WITH<br>TOOLS,<br>SPARES,<br>PARTS &                                                                                           | 536.00 | DRDO vide letter No.<br>DIC/SCOMET/4802/M/15<br>dated 12.02.16 has sought<br>information from the applicant.                                                                                                                                                                                    |

|      |                                                                          |           | CARRIAGE                                                                                   |          |                                                                                                                                                                                                                                                                                                                                                                                                               |
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| 185. | Micron Instruments Pvt. Ltd.,<br>Chandigarh<br>01/53/8/410/AM-16/M-52/IC | 30.9.15   | 140000 nos.<br>of Bladed<br>Nails.                                                         | 5.78     | Recommended by DRDO vide<br>letter No.<br>DIC/SCOMET/4802/M/15<br>dated 15.01.16, however, they<br>have suggested consulting<br>Deptt. of Defence Production<br>before taking a decision in the<br>case. Comments sought from<br>DDP on 15.03.16.                                                                                                                                                             |
| 186. | Star Aerospace Industries, Dehradun<br>01/53/8/435/AM-16/S-114/IC        | 16.10.15  | 01 no. of<br>Jammer.                                                                       | 42.04    | DRDO vide letter No.<br>DIC/SCOMET/4802/M/15<br>dated 22.03.16 has informed<br>that the firm may be asked to<br>confirm whether they have<br>followed the procedure laid<br>down in "Jammer Policy" of<br>Cabinet Secretariat. DRDO<br>letter forwarded to the applicant<br>on 05.05.16                                                                                                                       |
| 187. | Samtel Avionics Ltd., New Delhi<br>01/53/8/504/AM-16/S-127/IC            | 1.12.15   | 02 nos. of<br>Smart<br>Display Units<br>and 06 nos.<br>of Cable<br>assembly test<br>power. | 19.78    | DRDO vide letter dated<br>DIC/SCOMET/4802/M/15<br>dated 25.01.16 has sought<br>information from the applicant.                                                                                                                                                                                                                                                                                                |
| 188. | Tak Technologies Pvt. Ltd., New<br>Delhi 01/53/8/537/AM-16/T-30/IC       | 22.12.15  | 10600 nos. of<br>Night Vision<br>Devices.                                                  | 55580.00 | DRDO vide letter dated<br>15.01.16 has sought<br>information from the applicant.<br>The deficiency has been<br>communicated to the applicant<br>vide letter dated 27.01.16.<br>DRDO vide letter No.<br>DIC/SCOMET/4802/M/15<br>dated 24.02.16 has informed<br>that inputs received from the<br>applicant does not contain the<br>EUC & requested to provide<br>EUC to enable them to offer<br>their comments. |
| 189. | Tata Power SED, Bangalore<br>01/53/8/582/AM-16/T-34/IC                   | 18.1.2016 | 01 no. of<br>Portable<br>Ground                                                            | 419.97   | DRDO vide letter No.<br>DIC/SCOMET/4802/M/15<br>dated 04.02.16, which has been                                                                                                                                                                                                                                                                                                                                |

|                                                                                                                                                                                                                                                                                        |                                                                           |                |                                                                                                                                                                                                                            |       |                                                                                                                                                                                                |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|----------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                                                                                                                                                                                                                                                                        |                                                                           |                | Station for<br>Cruiser Mini<br>Magline<br>050012, 02<br>nos. Mini<br>Cruiser UAV<br>Platform<br>System<br>(Magline<br>Type:<br>050014) and<br>01 no.<br>Cruiser UAV<br>Platform<br>System<br>(Magline<br>Type;<br>050015). |       | communicated to the applicant<br>on 22.02.16.                                                                                                                                                  |
| 190.                                                                                                                                                                                                                                                                                   | M/s. Tak Technologies Pvt. Ltd., New<br>Delhi<br>01/53/8/613/AM16/T-37/IC | 04.02.201<br>6 | 26 nos of<br>Holographic<br>Weapon<br>Sight.                                                                                                                                                                               | 12.46 | DRDO vide letter No.<br>DIC/SCOMET/4802/M/15<br>dated 23.02.16 has asked for the<br>technical specification of<br>Holographic Weapon Sight.<br>Comments also sought from<br>MHA on 09.09.2016. |
| 191.                                                                                                                                                                                                                                                                                   | M/s. SRG Techno P. Ltd, Gurgaon.<br>01/53/8/663/AM16/S-147/IC             | 09.03.16       | 32 nos of<br>Piccating<br>Rail For<br>AK47                                                                                                                                                                                 | 2.45  | DRDO vide letter No.<br>DIC/SCOMET/4802/M/16<br>dated 18.03.16 has sought<br>information from the applicant.                                                                                   |
| 192.                                                                                                                                                                                                                                                                                   | M/s. Star Aerospace Industries<br>Dehradun<br>01/53/8/26/AM-17/S-6/IC     | 02.5.16        | 2 nos. of<br>Kejo Tm<br>Tactical Vest<br>level III-A<br>NIJ 0101.04.                                                                                                                                                       | 1.03  | <b>Approved</b> as recommended by<br>DRDO vide letter No.<br>DIC/SCOMET/4801/M/16<br>09.09.2016.                                                                                               |
| RA Dehradun may issue the import authorization to the applicant for import of 2 nos. of Kejo Tm Tactical Vest level III-A<br>NIJ 0101.04.05 from USA for a CIF value of Rs. 1,03,080/- (US\$ 1495) for supply to Training School and other usual<br>condition of import authorization. |                                                                           |                |                                                                                                                                                                                                                            |       |                                                                                                                                                                                                |
| 193.                                                                                                                                                                                                                                                                                   | M/s. Star Aerospace Industries<br>Dehradun<br>01/53/162/Misc/AM-17/S-8/IC | 06.5.16        | 3 nos of<br>NIJ.LEVEL<br>IV Rifle<br>Protective<br>Ballistic<br>Shield,<br>Model                                                                                                                                           | 10.35 | Comments sought from DRDO<br>on 10.05.2016.                                                                                                                                                    |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------|--------|---------------------------------------------------------------------------------------------------|
|                                                                                                                                                                                                                                                                                                                                                                                                      |                                                                               |          | ID#Mraps-Iv-01                                                                                                                             |        |                                                                                                   |
| 194.                                                                                                                                                                                                                                                                                                                                                                                                 | M/s. HBL Power Systems Ltd,<br>Hyderabad<br>01/53/162/MISC/AM17/H-9/IC        | 24.5.16  | 50 nos of<br>Night Vision<br>Monocular N-14 HDI+AIM<br>Pro along with<br>Hard<br>Shipping/Stor<br>age case NLR<br>ECN                      | 75.01  | Comments sought from DRDO<br>on 1.6.16                                                            |
| 195.                                                                                                                                                                                                                                                                                                                                                                                                 | M/s. Beltechexport Inida Pvt. Ltd,<br>New Delhi<br>01/53/8/293/AM17/B-9/IC    | 27.06.16 | 180 nos of<br>Sighting<br>Equipment as<br>per ANF-2M                                                                                       | 842.15 | Comments sought from DRDO<br>on 04.07.16                                                          |
| 196.                                                                                                                                                                                                                                                                                                                                                                                                 | M/s. Trident Infosol Pvt. Ltd, New<br>Delhi<br>01/53/8/470/AM16/T-27/IC       |          | 24 No of<br>Night Vision<br>Goggles,<br>24 No. of<br>Night Vision<br>Binoculars,<br>24 No. of<br>Helmet of<br>D203M &<br>24 No. of<br>Lens | 47.60  | <b>Approved</b> as recommended by<br>DRDO vide OM No.<br>DIC/SCOMET/4801/M/01<br>dated 21.09.2016 |
| CLA New Delhi may issue the import authorization to the applicant for import of (i) 24 No of Night Vision Goggles, (ii) 24 No. of Night Vision Binoculars, (iii) 24 No. of Helmet of D203M & (iv) 24 No. of Lens from Belarus & Russia for supply to Goa Shipyard Ltd, Ministry of Defence, Goa for a CIF value of Rs. 47,60,000/- (US\$ 68,000) subject to usual condition of import authorization. |                                                                               |          |                                                                                                                                            |        |                                                                                                   |
| 197.                                                                                                                                                                                                                                                                                                                                                                                                 | M/s. Objectify Technology Pvt Ltd,<br>New Delhi<br>01/53/8/339/AM17/O-2/IC    | 04.07.16 | 300 Kgs of<br>Titanium Ti<br>64                                                                                                            | 92.04  | Comments sought from<br>DRDO on 22.07.16                                                          |
| <b>Ministry of Petroleum &amp; Natural Gas (M&amp;PNG)</b>                                                                                                                                                                                                                                                                                                                                           |                                                                               |          |                                                                                                                                            |        |                                                                                                   |
| 198.                                                                                                                                                                                                                                                                                                                                                                                                 | M/s. Kodarma Chemicals Pvt. Ltd,<br>West Bengal<br>01/53/8/00064/AM-17/K-7/IC | 11.05.16 | 2500 Mts of<br>Jet kerosene<br>Grade A-1                                                                                                   | 812.91 | M/o P & NG has sought<br>information vide Letter No. P-<br>19011/06/2016-Sup. dated<br>07.06.16   |
| 199.                                                                                                                                                                                                                                                                                                                                                                                                 | M/s. Honda Cars India Ltd, New<br>Delhi<br>01/53/8/545/AM17/H-14/IC           | 23.08.16 | 6880 Kgs of<br>Euro-'v & Vi<br>Grade Diesel                                                                                                | 19.51  | Comments sought from<br>M/o P&NG on 31.08.16                                                      |

|                                               |                                                                             |          |                                                                                 |         |                                                                                                                                                                                                                                                                                                                                                                                |
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| 200.                                          | M/s. Mahindra & Mahindra Ltd,<br>Mumbai<br><br>01/53/8/510/AM17/M-15/IC     | 12.08.16 | 34,355 kgs of<br>Diesel/CEC<br>Legislative<br>Reference<br>Fuel/Gasolin<br>e    | 102.69  | <b>Approved</b> as recommended by<br>M/o P&NG vide OM No. P-<br>10011/15/2014-Sup dated<br>23.09.2016, subject to further<br>approval of competent<br>authority.                                                                                                                                                                                                               |
| 201.                                          | M/s. Boach Ltd, Bangalore<br><br>01/53/162/MISC/AM17/B-11/IC                | 08.08.16 | 561815 Ltrs<br>of Diesel,<br>Gasoline,<br>somatic Fuel<br>and Bosch<br>Kerosene | 1121.32 | Comments sought from<br>M/o P&NG on 16.08.16                                                                                                                                                                                                                                                                                                                                   |
| 202.                                          | M/s. Kirloskar Oil Engines Ltd,<br>Pune<br><br>01/53/8/465/AM17/K-12/IC     | 03.08.16 | 1,70,000 kgs<br>of High<br>Speed Diesel                                         | 438.66  | <b>Approved</b> as recommended by<br>M/o P&NG vide OM No. P-<br>10011/10/2016-Sup dated<br>21.09.2016, subject to further<br>approval of competent<br>authority.                                                                                                                                                                                                               |
| 203.                                          | M/s. J.A Motor Sport, Coimbatore<br>01/53/8/568/AM17/J-12/IC                | 29.08.16 | 5000 Ltrs. Of<br>Fuel                                                           | 16.27   | Comments sought from<br>M/o P&NG on 06.09.16                                                                                                                                                                                                                                                                                                                                   |
| <b>Department of Telecommunications (DoT)</b> |                                                                             |          |                                                                                 |         |                                                                                                                                                                                                                                                                                                                                                                                |
| 204.                                          | Balkrishna Industries Ltd., Mumbai<br>01/53/162/730/AM-16/B-24/IC           | 23.10.15 | 02 nos. of<br>Radio<br>Transmitters.                                            | 0.25    | DoT vide letter dated 22.04.16<br>has informed that information<br>from the firm is awaited.                                                                                                                                                                                                                                                                                   |
| 205.                                          | Elcome Integrated Systems Pvt. Ltd.,<br>Mumbai<br>01/53/8/472/AM-16/E-12/IC | 13.11.15 | 02 nos. JMA-<br>5312-6 Black<br>Box Radar<br>with<br>accessories.               | 16.42   | Comments sought from DoT on<br>14.12.15.                                                                                                                                                                                                                                                                                                                                       |
| 206.                                          | Elcome Integrated Systems Pvt Ltd,<br>Mumbai<br>01/53/8/630/AM16/E-23/IC    | 15.02.16 | MDC-2040<br>with<br>accessories                                                 | 3.24    | DoT vide letter No. R-<br>11020/06/2015-PP dated<br>22.03.16 has informed that<br>Wireless Operating License is<br>required for operation of the<br>equipment along with import<br>license from WPC Wing of<br>Ministry of Communication &<br>IT. The Committee decided to<br><b>reject</b> the case as the applicant<br>has not complied with the<br>condition stated by DoT. |
| 207.                                          | Elektronik Lab, Mumbai<br>01/53/8/628/AM16/E-21/IC                          | 14.02.16 | 20 nos of<br>Search and<br>Resure                                               | 4.50    | DoT vide letter No. R-<br>11020/06/2015-PP dated<br>22.03.2016 has informed that                                                                                                                                                                                                                                                                                               |

|      |                                                                               |          |                                                                                                          |        |                                                                                                                                                                                                                                                                                                                                             |
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|      |                                                                               |          | transponder<br>(SART)<br>Model: S.701                                                                    |        | the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing. The Committee decided to <b>reject</b> the case as the applicant has not complied with the condition stated by DoT.                                                                           |
| 208. | Elektronik Lab, Mumbai<br><br>01/53/8/628/AM16/E-22/IC                        | 14.02.16 | 30 NOS OF<br>Emergency<br>Positioning<br>Indicating<br>Radio<br>Beacon<br>(EPIRB)<br>Model: MT<br>403 FF | 7.05   | DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing. The Committee decided to <b>reject</b> the case as the applicant has not complied with the condition stated by DoT. |
| 209. | M/s. Nova Integrated System Ltd,<br>New Delhi<br><br>01/53/8/509/AM17/N-11/IC | 12.08.16 | 01 nos of<br>Display<br>Systems<br>Development<br>Software                                               | Nil    | Comments sought from DOT on 23.08.16                                                                                                                                                                                                                                                                                                        |
| 210. | New Mangalore Port Trust<br>01/53/627/N-15/IC                                 | 01.09.16 | 1 No. of X-<br>Band Radar<br>Antenna                                                                     | 17.012 | <b>Approved</b> as recommended by DoT, Regional Licensing Office, Chennai vide OM No. 14011/01/07-RLO (SR) dated 20.07.2016.                                                                                                                                                                                                                |

RA Bangalore may issue the import authorization to the applicant for import of 1 No. of X-Band Radar Antenna ( Sub system under vessel Traffic management system) [One Radar (RT03-25/D) with One Antenna (ASX-1901)] from Sweden for a CIF value of Rs. 1,70,12,584/- (Euro 2,24,826) subject to the condition mentioned in DoT, Regional Licensing Office, Chennai OM No. 14011/01/07-RLO (SR) dated 20.07.2016 and actual user condition besides other usual condition of import authorization. The enclosures will be sent to the applicant & RA Bangalore separately.

#### Ministry of Shipping

|      |                                                                           |          |                                                                |      |                                                       |
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| 211. | M/s. Marine Marketing Services,<br>Mumbai<br>01/53/162/1085/AM-16/M-75/IC | 03.03.16 | 30 Nos. of<br>Sight Mark<br>Ghost Hunter<br>2x24<br>Binoculars | 2.52 | Comments sought from Ministry of Shipping on 15.03.16 |
| 212. | Elcome Integrated Systems Pvt. Ltd.,<br>Mumbai                            | 19.5.15  | 01 no. of<br>Radar with                                        | 2.27 | Comments sought from M/o Shipping on 26.5.15.         |

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|                                                                      | 01/53/8/109/AM-16/E-4/IC                                                                                |          | complete accessories.                          |         |                                                                                                                   |
| <b>Directorate General of Civil Aviation (DGCA)</b>                  |                                                                                                         |          |                                                |         |                                                                                                                   |
| 213.                                                                 | M/s. Gyrox Aviation Pvt Ltd, New Delhi<br>01/53/8/627/AM16/G-28/IC                                      | 27.01.16 | 1 nos of Gyroplane                             | 236.00  | Comments sought from DGCA on 01.03.16.                                                                            |
| 214.                                                                 | M/s. JSW Steel Coated Products Ltd, Mumbai<br>01/53/8/181/AM17/J-2/IC                                   | 26.05.16 | 1 nos of Aircraft (Beechcraft 1900 D Airliner) | 2014.5  | Comments sought from DGCA on 30.5.16                                                                              |
| 215.                                                                 | M/s. JSW Steel Coated Products Ltd, Mumbai<br>01/53/8/182/AM17/J-3/IC                                   | 26.05.16 | 1 nos of Aircraft (Cessna Citation)            | 3021.75 | Comments sought from DGCA on 30.5.16                                                                              |
| 216.                                                                 | M/s. InterGlobe Aviation Ltd, New Delhi.<br>01/53/8/320/AM17/I-15/IC                                    | 29.06.16 | 15 nos of Aircraft Parts                       | 866.72  | Clarification has been sought from DG(Civil Aviation) on 31.08.2016 w.r.t. their letter dated 28.07.2016.         |
| 217.                                                                 | M/s. Spice Jet Ltd, Gurgaon<br>01/53/8/563/AM17/S-48/IC                                                 | 26.08.16 | 239 nos of Aircraft Parts                      | 5978.50 | Comments received from DGCA vide OM No. DAW/MISC/2006-AI(1) dated 08.09.2016.                                     |
| 218.                                                                 | M/s. Directorate of Civil Aviation, Government of Uttar Pradesh, Lucknow<br><br>01/53/8/616/AM17/U-4/IC | 05.09.16 | 01 nos of ELT                                  | 3.58    | Comments sought from DGCA on 06.09.16                                                                             |
| <b>Ministry of Textiles (MoT) &amp; Jute Commissioner (Jt. Comm)</b> |                                                                                                         |          |                                                |         |                                                                                                                   |
| 219.                                                                 | M/s. T.A. Impex, J&k Cloth<br>01/53/162/Misc./AM-16/T-40/IC                                             | 02.3.16  | 6,00,000 Kgs of Old & Used Worn Cloth          | 204.06  | <b>Rejected</b> as not recommended by Ministry of Textiles vide OM No. 11/2/2016-Cotton dated 09.09.2016.         |
| 220.                                                                 | M/s. Swati Enterprises, Delhi<br>01/53/8/00027./AM-17/S-3/IC                                            | 29.4.16  | 1200 Tons of Used Sisal Bags                   | 245.24  | Comments sought from MoT on 03.05.2016                                                                            |
| 221.                                                                 | M/s. Affectionate Export House, Chennai<br>01/53/8/551/AM17/A-31/IC                                     | 23.08.16 | 20,000 Pcs of Used Jute Bags 29 x 43 inches    | 4.21    | <b>Rejected</b> as not recommended by Ministry of Textile.                                                        |
| <b>Petroleum &amp; Explosives Safety Organization (PESO)</b>         |                                                                                                         |          |                                                |         |                                                                                                                   |
| 222.                                                                 | M/s. Indian Explosives Pvt Ltd, Kolkata<br>01/53/8/162/MISC/AM17/I-16/IC                                | 06.07.16 | 3,00,000 Pcs of (Hi Fire Fusehead) Explosive   | 46.92   | Recommended by PESO vide Letter No. E-25(37)/3/2009/V dated 12.08.16. Utilization details of previous licenses is |

|      |                                                                              |          |                                        |         |                                                                                                                     |
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|      |                                                                              |          |                                        |         | awaited from the firm.                                                                                              |
| 223. | M/s. Schlumberger Asia Services Ltd, Navi Mumbai<br>01/53/8/453/AM17/S-39/IC | 02.08.16 | Explosive as per attached list(ANF-2M) | 4231.93 | Approved as recommended by PESO vide Letter No. E-25(38)/60/2016 dated 17.08.16.<br><b>(Ex-post facto approval)</b> |
| 224. | M/s. Baker Hughes Singapore Pte, Navi Mumbai<br>01/53/8/503/AM17/B-12/IC     | 09.08.16 | Explosive as per Annexure-B            | 216.45  | <b>Approved</b> as recommended by PESO vide letter No. E-25(38)114/2016 dated 25.08.2016                            |

RA Mumbai may issue the import authorization to the applicant for import of Explosives as per Annexure B to ANF 2M from USA for a CIF value of Rs. 2,16,45,064.25 (US\$ 3,17,609.16) for carrying out oil exploration and perforation of oil well in the country subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai separately.

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| 225. | M/s. Schlumberger Asia Services Ltd, Navi Mumbai<br>01/53/8/574/AM17/S-49/IC | 29.08.16 | Explosive as per ANF-2M | 23.02 | <b>Approved</b> as recommended by PESO vide letter No. E-25(38)60/2016 dated 12.09.2016 |
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RA Mumbai may issue the import authorization to the applicant for import of Explosives as per Annexure B to ANF 2M from Germany & USA for a CIF value of Rs. 23,02,697.84 (US\$ 33,988.16) for carrying out oil exploration and perforation of oil well in the country subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai separately.

#### D/o PHARMA

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| 226. | M/s. Verve Human Vore Care Laboratories, New Delhi<br>01/53/8/260/AM17/V-14/IC | 14.06.16 | 650 Grams of Fentanyl Citrate | 8.89 | <b>Approved</b> as recommended by D/o Pharma vide OM No. 36012/01/2016-PI-Norms dated 05.09.16. |
|------|--------------------------------------------------------------------------------|----------|-------------------------------|------|-------------------------------------------------------------------------------------------------|

RA Dehradun may issue the import authorization to the applicant for import of 650 gms of Fentanyl Citrate from Spain for a CIF value of Rs. 8,89,200/- (Euro 11,700) subject to actual user condition besides other usual condition of import authorization.

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| 227. | M/s. Sanofi India Ltd, New Delhi<br>01/53/8/342/AM17/S-30/IC     | 06.07.16 | 2000 Kgs of Clobazam IP              | 1824.34 | D/o Pharma has sought information vide OM no. 36012/6/2016-PI-Norms dated 03.08.16             |
| 228. | M/s. Enal Drugs Pvt. Ltd, Hyderabad.<br>01/53/8/331/AM17/E-10/IC | 04.07.16 | 50,000 Kg of 2,2,2 Trifluoro Ethanol | 255.18  | <b>Approved</b> as recommended by D/o Pharma vide OM No. 36012/8/2016-PI-Norms dated 14.09.16. |

RA Secunderabad may issue the import authorization to the applicant for import of 50,000 Kg of 2,2,2 Trifluoro Ethanol from China for a CIF value of Rs. 2,55,18,750/- (US\$ 3,75,000) subject to actual user condition besides other usual condition of import authorization.

| D/o F & PD |                                                                          |          |                                                                                                                                                                                                             |        |                                                                                                                                                                                    |
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| 229.       | M/s. Vanashree Agrotech, Pune<br>01/53/171/00035/AM17/V-9/IC             | 01.06.16 | 100 Mt of<br>Hinohikri<br>Rice                                                                                                                                                                              | 43.22  | <b>Approved</b> in view of comments of D/o Agri. Cooperation & Farmers Welfare vide OM No. 18-3/2014-PP.II dated 24.08.2016, subject to further approval from competent authority. |
| 230.       | M/s. Saksham Impex Pvt Ltd., New Delhi<br>01/53/8/142/AM17/S-15/IC       | 19.05.16 | 102900 Kg of<br>Arborio Rice                                                                                                                                                                                | 93.98  | <b>Approved</b> in view of comments of D/o Agri. Cooperation & Farmers Welfare vide OM No. 18-3/2014-PP.II dated 24.08.2016, subject to further approval from competent authority. |
| 231.       | M/s. Wakaba Japanese Food Company, New Delhi<br>01/53/8/163/AM-17/W-5/IC | 25.05.16 | 9 MT of<br>shelled<br>polished Rice                                                                                                                                                                         | 7.50   | <b>Approved</b> in view of comments of D/o Agri. Cooperation & Farmers Welfare vide OM No. 18-3/2014-PP.II dated 24.08.2016, subject to further approval from competent authority. |
| 232.       | M/s. Suresh Kumar & Co.(Impex) Pvt Ltd.<br>01/53/8/216/AM-17/S-22/IC     | 06.06.16 | (i) 55000 Kg. of Jasmine Rice.<br>(ii) 20000 Kg. of Glutinous Rice.<br>(iii) 45000 Kg of Jasmine Rice.<br>(iv) 15000 Kg of Glutinous Rice.<br>(v) 40000 Kg of Arborio Rice<br>(vi) 60000 Kg of Calrose Rice | 105.70 | <b>Approved</b> in view of comments of D/o Agri. Cooperation & Farmers Welfare vide OM No. 18-3/2014-PP.II dated 24.08.2016, subject to further approval from competent authority. |
| 233.       | M/s. Ceekay International, New Delhi<br><br>01/53/8/323/AM17/C-10/IC     | 30.06.16 | i) 150 MT of Jasmine Rice.<br>ii) 20 MT of Glutinous Rice<br>iii) 100 MT of Arborio Rice                                                                                                                    | 348.40 | Comments sought from D/o F&PD on 25.07.16.                                                                                                                                         |

|                      |                                                                                   |          |                                                                          |        |                                                                                                                                                                               |
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|                      |                                                                                   |          | iv) 150 MT of California Medium Grain Sushi Rice<br>v) 5 MT of Wild Rice |        |                                                                                                                                                                               |
| 234.                 | M/s. RPC Foods, New Delhi<br><br>01/53/8/450/AM17/R-12/IC                         | 30.06.16 | 285 MT of Kokuho Yellow Rice and 110 Arboria Rice                        | 378.93 | D/o Food & PD vide OM dated September, 2016 has sought information from the firm.                                                                                             |
| <b>Miscellaneous</b> |                                                                                   |          |                                                                          |        |                                                                                                                                                                               |
| 235.                 | IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC                | 14.1.16  | 5000 nos. of Blank Cheques.                                              | 3.16   | Comments sought from D/o Currency Management on 2.2.16.                                                                                                                       |
| 236.                 | M/s. V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V-11/IC                   | 10.06.16 | Sports Pistol                                                            | 1.88   | Comments sought from Ministry of Youth Affairs & Sports and MHA on 14.06.2016                                                                                                 |
| 237.                 | M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC                   | 07.3.16  | 18000 kgs Second Hand Mattresses.                                        | 2.46   | Comments awaited from Coir Board                                                                                                                                              |
| 238.                 | M/s. Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/333/AM17/G-10/IC               | 04.7.16  | 34 Sq.inos of Human Cadaver Skin-Back-P160080                            | 1.35   | Comments sought from D/o ICMR dated 12.07.16                                                                                                                                  |
| 239.                 | M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore<br><br>01/53/8/430/AM17/M-13/IC | 25.07.16 | 500 MT of fish Oil                                                       | 483.15 | Comments sought from FSSAI on 10.08.16                                                                                                                                        |
| 240.                 | M/s. Janatha Fish Meal & Oil Products, Udupi<br><br>01/53/8/429/AM17/J-8/IC       | 25.07.16 | 500 MT of fish Oil                                                       | 483.15 | Comments sought from FSSAI on 10.08.16                                                                                                                                        |
| 241.                 | M/s. Vinod Kumar, Bihar<br><br>01/53/8/433/AM17/V-16/IC                           | 21.07.16 | 1500 MT of Fresh Ginger                                                  | 300.00 | D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. |
| 242.                 | M/s. V.K.International, Delhi                                                     | 21.07.16 | 15,00,000 Kg                                                             | 300.00 | D/o Agri. & Cop. & Farmers                                                                                                                                                    |

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|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 01/53/8/428/AM17/V-15/IC                                                             |          | Ginger Fresh                                             |        | Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16.                            |
| 243.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | M/s. K.K. Trading & Co, Bihar<br>01/53/8/459/AM17/K-11/IC                            | 03.08.16 | 1000 MT of Fresh Ginger                                  | 150.00 | D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. |
| 244.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | M/s. Electronics Corporation of India Limited, Hyderabad<br>01/53/8/618/AM17/E-13/IC | 06.09.16 | 02 nos of Vehicle Mounted Jammer<br>Model: EC-SVJEE-1100 | 201.76 | <b>Approved</b> as recommended by Cabinet Secretariat has vide letter dated 26.03.2016`                                                                                       |
| RA Secunderabad may issue the import authorization to the applicant for import of 02 Nos of Vehicle Mounted Jammer (Model No. EC-SVJEE-1100) from Bulgaria for a CIF value of Rs. 2,01,76,000/- (Euro 2,66,000) for supply to AIG Police (Security), Security Head Quarter, Lucknow, Uttar Pradesh and subject to the condition mentioned in Cabinet Secretariat letter dated 26.03.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Secunderabad separately.            |                                                                                      |          |                                                          |        |                                                                                                                                                                               |
| 245.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | M/s. Electronics Corporation of India Limited, Hyderabad<br>01/53/8/619/AM17/E-12/IC | 06.09.16 | 05 nos of Portable RCIED Jammer<br>Model: SPJE-400       | 216.93 | <b>Approved</b> as recommended by Cabinet Secretariat vide letter no.11/18/2014-SS dated 15.12.15                                                                             |
| RA Secunderabad may issue the import authorization to the applicant for import of 05 Nos of Portable RCIED Jammer (Model: SPJE-400) from Bulgaria for a CIF value of Rs. 2,16,93,000/- (Euro 2,86,000) for supply to AIG Police (Security), Security Head Quarter, Lucknow, Uttar Pradesh and subject to the condition mentioned in Cabinet Secretariat vide letter no.11/18/2014-SS dated 15.12.15 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Secunderabad separately. |                                                                                      |          |                                                          |        |                                                                                                                                                                               |
| 246.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | M/s. Usher Eco Power Limited<br>01/53/162/MISC/AM17/U-3/IC                           | 23.08.16 | 50 Ton of Rice Husk Ash                                  | 10.42  | Comments sought from DIPP on 09.09.16                                                                                                                                         |
| 247.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | M/s. Khodal Corporation Private Limited, Ahmedabad<br>01/53/162/MISC/AM17/K-12/IC    | 23.08.16 | 01 nos of Captive Helium balloon (Envelope,              | 364.76 | The committee decided to seek comments from AAI.                                                                                                                              |

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|                                                                                                                                                                                                                                                                                                                                                                       |                                                                                                         |          | Gondola, Inflation Accessories), Winch system, ground Equipment,, Mooring system & Related Electrical Equipment for operations. |       |                                                                                                                                                                                                     |
| 248.                                                                                                                                                                                                                                                                                                                                                                  | Jasch Industries Ltd, New Delhi<br>01/53/543/AM17/J-10/IC                                               | 22.08.16 | 10 Nos of Kr-85 beta Source 7.4 GBq (200mCi) and 01 No. of Sr-90 beta Source                                                    | 24.34 | Recommended by AERB vide Document No. 16-COMSUPPBULK-123196 dated 03.08.2016. (Confirmation has been sought from AERB)                                                                              |
| 249.                                                                                                                                                                                                                                                                                                                                                                  | Jasch Industries Ltd, New Delhi<br>01/53/542/AM17/J-11/IC                                               | 22.08.16 | 10 Nos of Kr-85 beta Source 7.4 GBq (200mCi)                                                                                    | 20.08 | Recommended by AERB vide Document No. 16-COMSUPPBULK-116869 dated 01.07.2016. (Confirmation has been sought from AERB)                                                                              |
| 250.                                                                                                                                                                                                                                                                                                                                                                  | M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru<br>01/53/162/1102/AM-16/J-27/IC | 16.03.16 | 500 nos of Drosophila mealanogaster fly ( in vials)                                                                             | 2.45  | D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture.<br>Comments sought from Department of Biotechnology on 18.03.2016 |
| 251.                                                                                                                                                                                                                                                                                                                                                                  | M/s. Tata Institute of Fundamental Research, Mumbai<br>01/53/8/456/AM17/T-13/IC                         | 03.08.16 | 20,000 Flies of Drosophila Mealanogaster                                                                                        | 2.88  | <b>Approved</b> for 1000 lines as recommended by Department of Biotechnology vide Ref. No. BT/IL/05/411/2015-PID dated 19.09.2016.                                                                  |
| RA Mumbai may issue the import authorization to the applicant for import 1000 lines of Drosophila melanogaster stocks (wild type, transgenic & knockout lines) from Bloomington Drosophila Stock Center, Bloomington, USA for a CIF value of Rs. 2,88,107/- (US \$ 4290.5) subject to actual user condition as well as with the condition that imported stock will be |                                                                                                         |          |                                                                                                                                 |       |                                                                                                                                                                                                     |

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| used under the supervision of Institutional Biosafety Committee (IBSC) of IIESR, Pune and research activities on imported stock will be regularly reported to IBSC.                                                                                                                                                                                                                                                                                                                                                        |                                                                                                   |          |                                               |           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 252.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | M/s. Indian Institute of Science Education and Research, Pune.<br><br>01/53/162/Misc/AM17/I-21/IC | 03.08.16 | 1000 nos of Drosophila(Promace Fly) Lines     | 2.67      | <b>Approved</b> as recommended by Department of Biotechnology vide Ref. No. BT/IL/05/403/2014-PID dated 19.09.2016.                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| RA Pune may issue the import authorization to the applicant for import 1000 Nos. of Drosophila (Promace Fly) stocks from Bloomington Drosophila Stock Center(BDSC), Indiana University, Bloomington, USA for a CIF value of Rs. 2,67,725/- (US \$ 3,982.25) subject to actual user condition as well as with the condition that imported stock will be used under the supervision of Institutional Biosafety Committee (IBSC) of IIESR, Pune and research activities on imported stock will be regularly reported to IBSC. |                                                                                                   |          |                                               |           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 253.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | M/s. Indian Institute of Science Education and Research, Pune.<br><br>01/53/162/Misc/AM17/I-20/IC | 02.08.16 | 2500 nos. of Drosophila Stock (Promace Fly)   | 5.25      | <b>Approved</b> as recommended by Department of Biotechnology vide Ref. No. BT/IL/05/403/2014-PID dated 19.09.2016.                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| RA Pune may issue the import authorization to the applicant for import 2500 Nos. of Drosophila (Promace Fly) stocks from Vienna Drosophila Resource Center (VDRC), Austria for a CIF value of Rs. 5,25,238/- (Euro 7,072.50) subject to actual user condition as well as with the condition that imported stock will be used under the supervision of Institutional Biosafety Committee (IBSC) of IIESR, Pune and research activities on imported stock will be regularly reported to IBSC.                                |                                                                                                   |          |                                               |           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| <b>Import of Gold &amp; Silver Dore</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                                                                   |          |                                               |           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 254.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | M/s. Lalitha jewellery Mart (P) Ltd, Chennai<br>01/53/162/Misc/AM-17/I-1/IC                       | 03.05.16 | 18 MT of Gold Dore                            | 432000.00 | <b>Rejected</b> as the firm has not submitted the requisite information.                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| 255.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | M/s. Abans Jewels Pvt. Ltd, Mumbai<br>01/53/8/643/AM17/A-36/IC                                    | 09.09.16 | 2 MTs of Gold Dore and 150 MTs of Silver Dore | 122078.37 | The firm is applying for the second time for import of gold dore bar and for silver dore bar the firm is applying for the first time. The applicant has submitted copy of Udyog Aadhaar Memorandum No. 319734798511 from DIC Udham Singh Nagar (ii) Copy of Pollution Certificate dated 19.08.2015 & 31.05.2016 from Uttarakhand Pollution Control Board, Dehradun showing a manufacturing capacity of refining of 1.250 MTs/per month of gold silver, Platinum & other products & semi precious Metal and (iii) copy of Charter Engineer Certificate |

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|  |  |  |  |  | dated 02.12.2015. <b>The committee decided to process the case on file.</b> |
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5. The next meeting No. 6/AM-17 will be held on 20.10.2016.
6. The meeting ended with a vote of thanks to the Chair.

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